



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,8th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO TRANSFER, PENSION, SUSPENSION AND PAYMENT
OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II
& III AND SERIES MATTERS RELATING TO CIVIL
BENCH- II,III,IV & V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3562/2023	AMINUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN N. UDDIN	SC, ELEM. EDU SC, FINANCE
2	WP(C)/4361/2023	ANITA BASFORE Versus THE STATE OF ASSAM AND 3 ORS	MR. S BARMAN	SC, SEC. EDU. SC, FINANCE
3	WP(C)/4429/2023 FIXED	PRABENDRA CH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, AG SC, FINANCE
4	WP(C)/4907/2023 FIXED	SIDDHARTHA SANKAR CHAKRABORTY AND 24 ORS Versus THE STATE OF ASSAM AND 20 ORS	MR. A K PURKAYASTHA MR. R C PAUL MR. A R DAS	GA, ASSAM SC, AG
5	WP(C)/5084/2023	BANANI LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHETRI MR VINOD BASFOR	SC, AG SR. GA, ASSAM
6	WP(C)/5086/2023	GOLAPI BORA Versus THE STATE OF ASSAM AND 5 ORS	MS. G BORAH	GA, ASSAM SC, AG SC, PWD
7	WP(C)/5087/2023	ARJUN SINGH Versus THE UNION OF INDIA AND 5 ORS.	MR P UPADHYAY MR A UPADHYAY	DY.S.G.I.
8	WP(C)/5091/2023	DEEP BANIA Versus THE STATE OF ASSAM AND 2 ORS	MR. M SARANIA MS. C NEWME MR R.BEZBARUAH MR A SARANIA	SC, IRRIGATION
9	WP(C)/5107/2023 FIXED	RAMESH CHANDRA ROY Versus THE UNION OF INDIA AND 3 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	DY.S.G.I.
10	WP(C)/5109/2023	KHIRUD BORUAH Versus THE STATE OF ASSAM AND 9 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	SC, ELEM. EDU GA, ASSAM SC, AG

11	WP(C)/5114/2023	BISWAJIT SARMA AND 19 ORS Versus THE STATE OF ASSAM AND 5 ORS	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB	SC, ELEM. EDU SC, FINANCE
12	WP(C)/5117/2023	DULU MONI KALITA AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M A I HUSSAIN	GA, ASSAM SC, AG SC, FINANCE
13	WP(C)/5128/2023	NIHAR RANJAN ROY AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU SC, FINANCE
14	WP(C)/5131/2023	SMTI. NANDA KALA CHETRI Versus THE STATE OF ASSAM AND 5 ORS	MR. D GOGOI	GA, ASSAM SC, PWD SC, FINANCE SC, NCHAC
15	WP(C)/5137/2023	NARAYAN SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR MRS. M DEKA MR. K D SARMA	SC, ELEM. EDU GA, ASSAM
16	WP(C)/5148/2023	DEBANANDA PAYING AND ANR Versus THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 3 ORS.	MS. D SONOWAL MS A DAS	GA, ASSAM SC, WPT AND BC SC, APTDC SC, FINANCE
17	WP(C)/5157/2023	HILAL UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
18	WP(C)/5159/2023	PRABIN BRAHMA Versus THE STATE OF ASSAM AND 2 ORS	MR. K BORUAH MR. M ALAM	SC, FOREST SC, BTC
19	WP(C)/5161/2023	KAMINI NARZARY Versus THE STATE OF ASSAM AND 2 ORS	MR. K BORUAH MR. M ALAM	SC, FOREST SC, BTC
20	WP(C)/5162/2023	KALYAN KUMAR TAI AND ANR Versus THE COMMISSIONER AND SECRETARY AND 3 ORS	MS. D SONOWAL MS A DAS	GA, ASSAM SC, WPT AND BC SC, APTDC SC, FINANCE
21	WP(C)/5163/2023	TRAILOKYA MORANG Versus THE COMMISSIONER AND SECRETARY AND 3 ORS	MS. D SONOWAL MS A DAS	GA, ASSAM SC, WPT AND BC SC, APTDC SC, FINANCE
22	WP(C)/5167/2023	SHAHJAHAN AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR A ALIM SK A A AHMED	SC, ELEM. EDU GA, ASSAM
23	WP(C)/5168/2023	ACHATA NATH Versus THE STATE OF ASSAM AND 5 ORS	MR. D GOGOI MR. R BORA	SC, HANDLOOM AND TEXTILE SC, NCHAC SC, FINANCE
ORDER (IMPLEADMENT OF PARTY)				
24	I.A.(Civil)/2571/2023 WITH WP(C)/5331/2021 (D/O) in WP(C)/5345/2021 WITH WP(C)/5345/2021	AHMED HUSSAIN CHOUDHURY, Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, HEALTH
	WITH I.A.(Civil)/2522/2023 in WP(C)/5293/2021	AHMED HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR. R BORPUJARI SC, P H E
25	WP(C)/5293/2021	SAMIRAN DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E
	WITH I.A.(Civil)/2522/2023 in WP(C)/5293/2021	SAMIRAN DAS, Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, HEALTH
26	WP(C)/5339/2021	RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E AG, ASSAM

	WITH I.A.(Civil)/2432/2023 in WP(C)/5339/2021	RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, HEALTH
27	WITH WP(C)/5343/2021	MD. HIBJUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E AG, ASSAM
	WITH I.A.(Civil)/2572/2023 in WP(C)/5343/2021	MD. HIBJUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, HEALTH
28	WITH WP(C)/5417/2021	SRIKANTA MONI SINGHA Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E
	WITH I.A.(Civil)/2420/2023 in WP(C)/5417/2021	SRI KANTA MONI SINGHA Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, HEALTH
29	WITH WP(C)/5418/2021	SUNIT BHUSAN MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR. S K MEDHI (R-6) SC, P H E
	WITH I.A.(Civil)/2422/2023 in WP(C)/5418/2021	SUNIT BHUSAN MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, HEALTH
30	WITH WP(C)/6315/2022	DHIRENDRA ROY @ DHIRENDRA KUMAR ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, AG SC, P H E
	WITH I.A.(Civil)/2430/2023 in WP(C)/6315/2022	DHIRENDRA ROY @ DHIRENDRA KUMAR ROY Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, HEALTH
31	WITH WP(C)/1501/2023	BAHAR UDDIN MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, AG SC, P H E
	WITH I.A.(Civil)/2435/2023 in WP(C)/1501/2023	BAHAR UDDIN MAZUMDER, Versus THE COMMISSIONER AND SECRETARY ,	MR. N H MAZARBHUIYAN	SC, FINANCE DEPTT.
32	WITH WP(C)/2563/2023	APURBA CHAKRABORTY Versus THE STATE OF ASSAM AND 6 ORA.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM SC, AG SC, WATER RESOURCE
	WITH I.A.(Civil)/2421/2023 in WP(C)/2563/2023	APURBA CHAKRABORTY Versus THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, HEALTH
		ADMISSION		
33	WP(C)/5845/2017 FIXED	GHANA GOGOI and 11 ORS. Versus OIL INDIA LTD. and 2 ORS.	MR.B K BHATTACHARJEE DR.R SARMAH MR. U K NAIR (P 1 TO 12) MS. M D BORAH (P 1 TO 12) MR R B GOSWAMI (P 1 TO 12) MRS.P SAHA	MR.S N SARMA SC, OIL

34	WITH WP(C)/3175/2017	GHANA GOGOI and 11 ORS. Versus OIL INDIA LTD.and 2 ORS.	MR. U K NAIR (P 1 TO 12) MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA MS. M D BORAH (P 1 TO 12) S. BORAH (P 1 TO 12) MR R B GOSWAMI (P 1 TO 12)	MR.S N SARMA(Sr. Adv.)(R- 1,2&3) MR.K KALITA(R- 1,2&3) MR.M HUSSAINR- 1,2and3 SC, OIL MR.S CHOWDHURY(R- 1,2&3) MR.A JAHID(R- 1,2&3)
35	WP(C)/4732/2020 B/O	MAHMUDA BEGUM AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS	SC, ELEM. EDU SC, FINANCE
36	WP(C)/776/2021 B/O	NISHA DEVI DAS AND 45 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM MRS S BARUAH MR. A BORPUZARI ASSTT.S.G.I. SC, FINANCE
37	WP(C)/1241/2022 B/O	PINKUMONI DOLEY PEGU @ PINKUMONI PEGU Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MRS. C DAS MS. U HAZARIKA	SC, P AND R.D. GA, ASSAM SC, FINANCE
38	WP(C)/1417/2022	SARAT CHANDRA BURAGOHAIN Versus OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS	MR P BHARDWAJ	MD A A HUSSAIN (r- 1,2,3)
39	WITH WP(C)/1595/2020	SARAT CHANDRA BURAGOHAIN Versus OIL AND NATURAL GAS CORPORATION LTD. AND ANR.	MR. R P HAZARIKA	MD A A HUSSAIN (R-1,2)
40	WP(C)/1491/2022 FIXED	SUNIL KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. M SARMA	GA, ASSAM MR P BHARDWAJ SC. AGRI. DEPTT. SC, BTC
41	WP(C)/2082/2022 FIXED	AKTARUN NESSA Versus THE STATE OF ASSAM AND 4 ORS.	MR. N B P SINGHA MR. D BARMAN	MR. S H RAHMAN (R-5) MR. D A KAIYUM MR B GOGOI, SC, SSA (R-2 & 3) MR. M S MONDAL SC, EDU
	WITH I.A.(Civil)/2601/2022 in WP(C)/2082/2022	NUR ALOM Versus MRS. AKTARUN NESSA AND 5 ORS.	MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU MR. S H RAHMAN MR. N B P SINGHA MR B GOGOI (R-2 & 3) SC, SSA
42	WP(C)/2790/2022 FIXED	BHABENDRA KUMAR BAISHYA AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MR. M ISLAM	SC, P AND R.D. GA, ASSAM SC, FINANCE
43	WP(C)/2811/2022 FIXED	BANIKANTA NATH AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B KUMAR	SC, ELEM. EDU
44	WP(C)/3447/2022 FIXED	KABIRAM DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. L R MAZUMDER MR. A Z AHMED	SC, AG SC, IRRIGATION SC, FINANCE
45	WP(C)/140/2023 FIXED	DEBAJIT SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MS P SARMA	GA, ASSAM MR. D BORAH (r-4,5,6) SC, HOUSING AND URBAN AFFAIRS SC, FINANCE
46	WP(C)/584/2023 B/O	MINAKSHI DAS Versus THE STATE OF ASSAM AND 6 ORS	MR C GOSWAMI	SC, ELEM. EDU GA, ASSAM
47	WP(C)/1435/2023 FIXED	LILADHAR KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR J. E. SARKAR	SC, AG (A AND E) GA, ASSAM SC, FINANCE

48	WP(C)/1517/2023 B/O	RANJAN NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, P AND R.D. GA, ASSAM SC, FINANCE
49	WP(C)/3919/2023 FIXED	MITALI SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. S R GOGOI C. SARMAH	SC, P AND R.D. GA, ASSAM SC, AG SC, FINANCE
50	WP(C)/4205/2023 FIXED	PURNANDA KONWAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. K A MAZUMDER MR E AHMED MR A HAI M. ROBBANI	GA, ASSAM SC, AG
51	WP(C)/4356/2023 FIXED	BISWAJIT DEY AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, FINANCE
ORDERS				
52	Review.Pet./30/2022 WITH WP(C)/5069/2021(D/O)	SALIM UDDIN LASKAR AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A M BARBHUIYA MR F A LASKAR MS F BEGUM	SC, P AND R.D. GA, ASSAM
53	WP(C)/2106/2023	DR. TAPAN HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M NATH MR. A BHATTACHARJEE D J CHAKMA	SC, AG SC, HEALTH
54	WP(C)/2458/2023 WITH LAWAZIMA COURT ORDER	DR. PRABODH CHANDRA GOSWAMI Versus THE STATE OF ASSAM AND 5 ORS	MR. M BISWAS D TALUKDAR S K DAS	SC, HIGHER EDU SC, AG
55	I.A.(Civil)/2539/2023 in WP(C)/285/2019	RAMILA BEGUM AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A D CHOUDHURY	SC, ELEM. EDU SC, SSA
	WITH WP(C)/285/2019	CHANDAN KUMAR ROY AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A D CHOUDHURY	SC, ELEM. EDU SC, SSA
56	WP(C)/3986/2023 FIXED	MRS. ASIA BIBI Versus THE STATE OF ASSAM AND 7 ORS	MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, AG MR R DHAR (R-2, R-3 & R-4) SC, SERICULTURE SC, FINANCE
57	WP(C)/4340/2023 FIXED	SONMAI DUTTA SAIKIA @ SARUMAI DUTTA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. A GANGULY MR. A DUTTA	SC, AG SC, P H E
HEARING				
58	WP(C)/404/2020 FIXED	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. B CHOUDHURY	SC, CO OP GA, ASSAM MS. D S NEOG, SC CO OPERATION DEPTT(R-3,4) MR A U AHMED MR A U AHMED MS. H SARMA MS. H SARMA SC, FINANCE
	WITH WP(C)/1086/2020	HARENDRA NATH BORA AND 84 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. B CHOUDHURY	SC, CO OP GA, ASSAM MR A U AHMED MS. H SARMA SC, FINANCE
	WITH WP(C)/3189/2020	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 08/09/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
4)	MR. B K DAS	01-09-2023	To	17-09-2023
5)	MS. P DAS	01-09-2023	To	17-09-2023
6)	MR. S B PRASAD	28-08-2023	To	10-09-2023
7)	MS.SHOMA DASGUPTA	30-08-2023	To	10-09-2023
8)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023
9)	MRS. V L SINGH	07-09-2023	To	10-11-2023
10)	MR. Y S MANNAN	07-09-2023	To	08-09-2023
11)	MR P K KALITA	01-09-2023	To	20-09-2023
12)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
13)	MR. S CHETIA	07-09-2023	To	08-09-2023
14)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
15)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
16)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
17)	MR. I HUSSAIN	07-09-2023	To	08-09-2023
18)	MR. M DUTTA	07-09-2023	To	08-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday, 8th September 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 6

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/3626/2021 B/O	DIGANTA BISWAS Versus THE STATE OF ASSAM AND 5 ORS	MR. N HAQUE MR. S U AHMED MR M HUSSAIN MR A HAWARI	SC, ELEM. EDU GA, ASSAM
MOTION				
2	WP(C)/2851/2023	MANJULATA GOYARI Versus THE STATE OF ASSAM AND 6 ORS	MR. M KALITA MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM
3	WP(C)/4548/2023 FIXED	ALTAF HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	SC, ELEM. EDU GA, ASSAM SC, HEALTH
4	WP(C)/4792/2023 FIXED	RIJU DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA MR. S KAR	SC, ELEM. EDU GA, ASSAM
5	WP(C)/4881/2023 FIXED	MD. ABUL HASEN Versus THE STATE OF ASSAM AND 2 ORS.	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH	SC, ELEM. EDU
6	WP(C)/5068/2023 FIXED	GANESH SARMA AND 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, SEC. EDU.
7	WP(C)/5074/2023	BHASKAR JYOTI SONOWAL Versus THE STATE OF ASSAM AND 5 ORS	MR C GOSWAMI	SC, ELEM. EDU GA, ASSAM
8	WP(C)/5081/2023	KARUNA BARMAN AND 42 ORS Versus THE STATE OF ASSAM AND 20 ORS	MRS. K DEVI	SC, ELEM. EDU GA, ASSAM SC, SSA
9	WP(C)/5083/2023	DIP JYOTI SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. B K GOGOI B. NATH C. DEKA	GA, ASSAM SC, SEC. EDU.
10	WP(C)/5090/2023	BONDITA GOGOI Versus THE STATE OF ASSAM AND 7 ORS	MR P R SARMA MR D MEDHI	SC, ELEM. EDU GA, ASSAM
11	WP(C)/5102/2023	KAKOLI DEBNATH Versus THE STATE OF ASSAM AND 6 ORS.	MR. M MORE MR. A BORPUZARI	SC, HIGHER EDU

12	WP(C)/5104/2023	SANGEETA BORAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. L GOGOI	SC, ELEM. EDU GA, ASSAM
13	WP(C)/5108/2023	DEEPIYOTI DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. R ALI MR M SHELM	SC, ELEM. EDU GA, ASSAM
14	WP(C)/5113/2023	SUMITA DEB AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
15	WP(C)/5115/2023	SHEIKH HABIBUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. R SARMA MS D DAS	GA, ASSAM SC, SEC. EDU.
16	WP(C)/5119/2023	RAKHU SUKLABAIDYA Versus THE STATE OF ASSAM AND 4 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	SC, ELEM. EDU GA, ASSAM
17	WP(C)/5120/2023	ABUD DEY AND 10 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H R CHOUDHURY S. TALUKDAR	SC, ELEM. EDU
18	WP(C)/5126/2023	SURESH PEGU Versus THE STATE OF ASSAM AND 3 ORS. H	MR. L GOGOI	SC, ELEM. EDU GA, ASSAM
19	WP(C)/5127/2023	OLIULLAH LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MS. C NEWME MR R.BEZBARUAH MR A SARANIA	SC, ELEM. EDU GA, ASSAM
20	WP(C)/5132/2023	DHRUBA JYOTI SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR P R SARMA MR D MEDHI	GA, ASSAM SC, SEC. EDU.
21	WP(C)/5134/2023	SUMON RAJ FIROJ Versus THE STATE OF ASSAM AND 7 ORS	MR. K A MAZUMDER MR E AHMED	GA, ASSAM SC, SEC. EDU.
22	WP(C)/5143/2023 B/O	PARVEEN SULTANA Versus THE STATE OF ASSAM AND 6 ORS.	MRS R BEGUM MS. S B CHOUDHURY MR. S K DAS	SC, ELEM. EDU GA, ASSAM
23	WP(C)/5144/2023 B/O	FERDOUS AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MRS R BEGUM MS. S B CHOUDHURY MR. S K DAS	SC, ELEM. EDU GA, ASSAM
24	WP(C)/5160/2023	RANJIT RAM AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, ELEM. EDU GA, ASSAM
25	WP(C)/5165/2023	HARISH CHANDRA ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	SC, ELEM. EDU SC, SSA
26	WP(C)/5170/2023	SUBODH KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. R SARMA MS. S D SAIKIA	SC, SEC. EDU.
27	WP(C)/5174/2023	SHAMS UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
28	WP(C)/5182/2023	GOPAL BHOWMIK AND 10 ORS Versus THE STATE OF ASSAM AND 5 ORS.	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, SEC. EDU.
29	WP(C)/5185/2023	KAJAL KUMAR DAS AND 12 ORS Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, ELEM. EDU DY.S.G.I.
<u>ADMISSION</u>				
30	WP(C)/2826/2019 B/O	ABDUL BAREQUE MIAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	MR. I HUSSAIN SC, EDU MR. J GOGOI, SC, Higher Education Dpt. SC, FINANCE SC, G U SC, U G C

31	WP(C)/6144/2021 B/O, WITH WP(C)/4086/2014 (D/O), WITH WP(C)/1463/2014 (D/O), WITH WP(C)/2339/2021 (D/O)	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	SC, HIGHER EDU MD. M H CHOUDHURY (r-5,6) MR. D A KAIYUM (R-3,4) MR MONZUR K CHOUDHURY (r-5,6) MR. T NORBU (r-5,6) MR. P CHAKRABORTY (r-5,6) MR. M S MONDAL (R-3,4)
32	WP(C)/5656/2022 B/O	DAMODAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	SC, AG MR. S K MEDHI MR. R BORPUJARI (R-4) MRS DIPANJALI BORPUJARI (R-4) SC, EDU
33	WP(C)/6050/2022 B/O	MIZANUR AHMED AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU MR. S H RAHMAN (R-5) GA, ASSAM (R-4) MR S M T CHISTIE, SC, DEPTT. OF SCHOOL (SEC.) EDU. (R-1 TO 3)
34	WP(C)/7372/2022	MITHARAM DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. L GOGOI MR R SINGHA MS S PATOWARY	SC, ELEM. EDU SC, SEBA (R-5)
35	WP(C)/3481/2023	NAGEN CHANDRA DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR R SINGHA MS S PATOWARY MR BHUBAN SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
36	WITH WP(C)/3009/2023	SRIMATI JURI PRABHA MAZUMDAR Versus THE STATE OF ASSAM AND 9 ORS.	MR. M GOSWAMI MR R SINGHA MS S PATOWARY MR BHUBAN SHARMA	SC, ELEM. EDU SC, WPT AND BC SC, FINANCE SC, BTC
37	WITH WP(C)/3483/2023	NIPUL TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS.	MR R SINGHA MS S PATOWARY MR BHUBAN SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
ORDERS				
38	Cont.Cas(C)/113/2022 B/O	SHIRAJUL HOQUE Versus DR. BIJOYA CHOUDHURY, ACS AND ANR.	MR J ISLAM MS LR KHANAM	
39	Cont.Cas(C)/507/2022	LOHORI DAS Versus MAMATA HOJAI	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER	MR. N J KHATANAR
40	I.A.(Civil)/3223/2022 FIXED in WP(C)/2558/2022	MITALI BORAH AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU
	WITH WP(C)/2558/2022	MITALI BORAH AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, ELEM. EDU
41	Review.Pet./104/2023 IN WP(C)/3708/2020 (D/O)	KUKILA GOALA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM SC, AG SC, P H E
42	Cont.Cas(C)/506/2023 B/O	SANDHYA RANI BISWAS Versus BANASHREE NATH AND 4 ORS	MR S SARMA MR. A SAXENA PARTHA R CHOUDHURY	
43	Cont.Cas(C)/524/2023	HIFZUR RAHMAN LASKAR Versus SMTI. MAMATA HOJAI	MR. N HAQUE MR K UDDIN MR. A K AZAD	
44	Cont.Cas(C)/527/2023	MARJINA BEGUM Versus JYOTSHNA RANI BARMAN AND 2 ORS	MR. N J DUTTA MR. N AHMED MR R A AHMED	

45	Cont.Cas(C)/528/2023	DHRITISHREE DEVI Versus PREETOM SAIKIA AND 2 ORS.	MR. S KALITA MR. S KAKATI MR P DAS GUNJAN DAS
46	Cont.Cas(C)/530/2023	NUR UDDIN AHMED Versus NARAYAN KONWAR AND ANR	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA
47	Cont.Cas(C)/531/2023	NAMAR ALI BARBHUIYA Versus PRADIP VERMA AND ANR	MR. JUNM LASKAR MS. J GHOSH
48	Cont.Cas(C)/532/2023	MONTU KALITA AND 2 ORS. Versus DEBAJYOTI GOGOI	MR B P BORAH MR P J DUTTA
49	Cont.Cas(C)/536/2023	FARIDA KHANAM AKANDA Versus S N CHOWDHURY	MR H DAS MR. B C DEKA D BARUAH
50	Cont.Cas(C)/537/2023	DIPALI DEVI Versus NARAYAN KONWAR	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS. D. DEVI
51	Cont.Cas(C)/538/2023	DEEPA BARUAH Versus NARAYAN KONWAR AND 2 ORS	MR A C BORBORA MR. M SMITH MR. N BORPATRAGOHAIN MR. U SAIKIA

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LEAVE NOTE OF ADVOCATES FOR 08/09/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
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THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 8th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 7

[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO DIVISION BENCH-I AND DIVISION BENCH-II]

RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS
WILL SIT AFTER RISING OF THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/680/2023 FIXED	MUSST KHUDEJA KHATUN @ KHUDESHA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR A A DEWAN MR M K DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
2	WP(C)/858/2023 FIXED	TAHAJ UDDIN Versus THE UNION OF INDIA AND 7 ORS	MR S A SIKDER MR. T SK	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
3	WP(C)/1086/2023 FIXED	HAMIDA BEGUM @ HAMIDA BEGAM Versus THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
4	WP(C)/1343/2023 FIXED	RAJAB ALI Versus THE UNION OF INDIA AND 6 ORS	MS. G BORAH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
5	WP(C)/2608/2023 FIXED	JAHANARA BIBI @ JAHANARA KHATUN Versus THE UNION OF INDIA AND 5 ORS	Ms. R. R. BORAH MR. A A R KARIM MS. R BEGOM MR. A DEB	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/4079/2023 FIXED	MUSTT ASMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MD. I HUSSAIN MD A RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
7	WP(C)/4198/2023 FIXED	KANESA KHATUN @ BANESA KHATUN Versus THE UNION OF INDIA AND 4 ORS	MR T N SRINIVASAN MR. N ISLAM MS TH A DEVI M KHATUN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

8	WP(C)/4728/2023 FIXED	BISWAJIT BHOWMIK @ BISWANATH BHOWMIK Versus THE UNION OF INDIA AND 5 ORS	MR. S SUTRADHAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
9	WP(C)/5025/2023	ALIUR RAHMAN @OLIUR RAHMAN Versus THE UNION OF INDIA AND 5 ORS.	F K R AHMED M U BARBHUYAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/5055/2023	SAMED ALI @ SAMAD ALI @ ABDUL SAMAD Versus THE UNION OF INDIA AND 5 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/5069/2023	AJUFA @ OJUFA BEWA Versus THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR MS S PATAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
12	WP(C)/5078/2023	LAKHI RANI PAUL Versus THE STATE OF ASSAM AND 5 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM
13	WP(C)/5085/2023	REZIYA KHATOON @ REJIA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MS D DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/5110/2023	ANITA BALA DAS @ ANITA DAS @ ANITA CHOUDHURY Versus THE UNION OF INDIA AND 5 ORS	MR. A M S MAZUMDER	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
15	WP(C)/5112/2023	SAMIR DEY Versus THE UNION OF INDIA AND 5 ORS.	MR S PARASHAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
16	WP(C)/5125/2023	SAHINA KHATUN @ SOHINA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN SAMIM RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
17	WP(C)/5136/2023	FUL BANU Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI B BARMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
18	WP(C)/5154/2023	SUBRATA KUMAR ROY AND 15 ORS Versus THE STATE OF ASSAM AND 7 ORS ADMISSION	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
19	WP(C)/2205/2018 FIXED, WITH LCR	GULESA KHATUN @ GULESA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD MR E AHMED MR. R A CHOUDHURY	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T
20	WP(C)/2763/2019 FIXED, WITH WP(C) 7109/17, WP(C) 6914/17, WP(C) 7132/17, WP(C) 6843/7, WP(C) 7289/17, WP(C) 7068/17, WP(C) 7227/17 (ALL D/O)	BHUPEN CH SUT AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR H DAS MS. U HAZARIKA	SC, ELEM. EDU SC, FINANCE DEPTT.

21	WITH I.A.(Civil)/947/2018 in WP(C)/7263/2017 (D/O)	GRADUATE LEVEL ELEMENTARY TEACHER ASSOCIATION, ASSAM AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. A M S MAZUMDER	SC, ELEM. EDU
22	WP(C)/594/2020 FIXED, WITH LCR	ABDUL WAHAB @ OHAB ALI Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A F N U MOLLAH MD H R AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
23	WP(C)/4044/2020	THE UNION OF INDIA AND 3 ORS. Versus SHRIHARI SEKHAR	MR. S C KEYAL MR. R K D CHOUDHURY	MS U DAS
24	WP(C)/7869/2022 FIXED, WITH LCR	SOMESH ALI @ MD. SOMEJ ALI Versus THE UNION OF INDIA AND 7 ORS	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN R BEGUM H G DAISY	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
25	WP(C)/8171/2022 FIXED, WITH LCR	KIMOTARA BAISHNAB@KIRANMOYEE BAISHNAB@KIMOMAYEE BAISHNAB Versus THE UNION OF INDIA AND 5 ORS	MR. A M S MAZUMDER	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
26	WA/333/2023 FIXED	ISMOTH TUFA LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, P H E
27	WP(C)/4008/2023 FIXED	DWIPJYOTI TALUKDAR Versus THE UNION OF INDIA AND 5 ORS.	MR. S BANIK MR. D. BORAH	DY.S.G.I.
<u>ORDERS</u>				
28	I.A.(Civil)/2177/2023 FIXED in WA/7997/2023 WITH WA/7997/2023 (Filing Number)	LAL BIAKTHANGI RALTE AND 10 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MRS. R DEVI	GA, ASSAM SC, AG SC, FINANCE SC, DIMA HASAO
29	I.A.(Civil)/2580/2023 B/O in WA/10223/2023 WITH WA/10223/2023 (Filing Number) WITH I.A.(Civil)/10225/2023 (Filing Number)	LAL BIAKTHANGI RALTE AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS. E CHAIRMAN AND MANAGING DIRECTOR GAIL (INDIA) LTD. AND ANR. Versus MD. MASTOPHA AHMED AND 3 ORS. CHAIRMAN AND MANAGING DIRECTOR GAIL (INDIA) LTD. AND ANR. Versus MD. MASTOPHA AHMED AND 3 ORS. B CHAIRMAN AND MANAGING DIRECTOR GAIL (INDIA) LTD. AND ANR. Versus MD. MASTOPHA AHMED AND 3 ORS. B	MRS. R DEVI MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA MR. S MITRA MR. S MITRA	DY.S.G.I. SC, INDUSTRIES AND COMMERCE
<u>HEARING</u>				
30	WP(C)/7886/2015 FIXED WITH I.A.(Civil)/2400/2023 in WP(C)/7886/2015	UMESH TAMULI and 176 ORS Versus THE STATE OF ASSAM AND 3 ORS UMESH TAMULI and 176 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS.B CHOUDHURY MS.H DEKA MS.P DUTTA	GA, ASSAM MR.A DAS(R-4) MR.S R RABHAR-4 MR.C CHOUDHURY AG, ASSAM GA, ASSAM MR. S R RABHA

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LEAVE NOTE OF ADVOCATES FOR 08/09/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
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8)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023
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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HIS LORDSHIP
AND HONOURABLE MRS. JUSTICE S.P. KHAUND]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Review.Pet./39/2021 FIXED, WITH CRP/262/2017 (D/O)	SMT. BANTI BHARALI Versus RANJANA BEZBARUAH AND ANR.	MR. N NATH MR. D THAKUR MR. R B SAH MR G KAKOTI MR N TALUKDAR MS A BARUAH MS N RABHA MS D BORUAH	MR. S SAHU
2	Review.Pet./99/2023 WITH WP(C)/1749/2022 (D/O)	GABINDA DEB Versus BIJOY KRISHNA DAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. M A CHOUDHURY MR. M ALAM	

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Bail Appln./3019/2023 B/O	MD. ISHRAIL Versus THE STATE OF ASSAM AND ANR.	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR R HOQUE	PP, ASSAM
MOTION (BA)				
2	Bail Appln./3136/2023	GULSHAN AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MR A IKBAL MS. U NANDA MS A BORAH MS. J GHOSH	PP, ASSAM
3	Bail Appln./3137/2023	BISWAJIT BASUMATARY Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. D N BORAH	PP, ASSAM
4	Bail Appln./3138/2023	MOFIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH	PP, ASSAM
MOTION				
5	AB/3043/2023	BOBIDUL ISLAM Versus THE STATE OF ASSAM	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. B. HAZARIKA	PP, ASSAM
6	AB/3049/2023	PRADIP BASUMATARY Versus THE STATE OF ASSAM AND ANR	MR. U J SAIKIA	PP, ASSAM
7	AB/3050/2023	MOJIBOR RAHMAN @ MOJIBOR ALI Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM
8	AB/3053/2023	ROFIKUL ISLAM Versus THE STATE OF ASSAM	MR. A M KHAN MR. R I DEWAN	PP, ASSAM
9	AB/3057/2023	MUBARAK HUSSAIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
10	AB/3058/2023	THANGROHLUN HMAR Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM MR. P SEN	PP, ASSAM

11	AB/3061/2023	PIKE PULU @ PIKE POLU Versus THE STATE OF ASSAM	MR Z KAMAR MR. N ANAND MR B TALUKDAR MR S J CHOUDHURY	SPL PP WILDLIFE FOREST ASSAM
12	AB/3066/2023	SAFIK KURECHI Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH	PP, ASSAM
<u>ADMISSION</u>				
13	CrI.Pet./37/2023	ADHIR CHANDRA GHOSH AND 2 ORS Versus ANUPAMA GHOSH	MRS. S ROY	MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN MR J A AHMED
<u>BAIL HEARING (BA)</u>				
14	Bail Appln./2279/2023	BABULAL BISHNOI AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
15	Bail Appln./2653/2023 FIXED	DANIEL HMAR @ DANIAL HMAR Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR Z RAHMAN MR S PRODHANI	PP, ASSAM
16	Bail Appln./2735/2023 WITH OFFICE NOTE, LCR AND CASE DIARY, FIXED	KOMAR UDDIN @ KAMAL UDDIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM
17	Bail Appln./2755/2023 WITH OFFICE NOTE, LCR FILE, FIXED	PUJA RAJBHAR Versus THE STATE OF ASSAM	MR S RAHMAN MR. M HUSSAIN MS. S PHUKAN	PP, ASSAM
18	Bail Appln./2816/2023 FIXED	KALI KUMAR NAMO SARMA Versus THE STATE OF ASSAM	MR S C DAS P BURAGOHAIN MR. C. SHIL	PP, ASSAM
19	Bail Appln./2829/2023 WITH OFFICE NOTE, FIXED	ABHIJIT SARKAR @ RAJU SARKAR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
20	Bail Appln./2833/2023 WITH OFFICE NOTE, FIXED	SAJAHAN ALI @ SHAHJAHAN ALI Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	PP, ASSAM
21	Bail Appln./2834/2023 WITH OFFICE NOTE, FIXED	HAFIZUR RAHMAN @ HAFJIUR RAHMAN @ HAFIJUL Versus THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	PP, ASSAM
22	Bail Appln./2847/2023 FIXED	MD. BASHIR ALI Versus THE STATE OF ASSAM	MR T KALITA J DASGUPTA	PP, ASSAM
23	Bail Appln./2867/2023 FIXED	SAFIQUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN D HUSSAIN	PP, ASSAM
24	Bail Appln./2955/2023 FIXED	RUBEL RANA MOLLA Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH MS M BORAH MR J A AHMED	PP, ASSAM
25	Bail Appln./2958/2023 FIXED	MD. NEKIBUR RAHMAN Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM	PP, ASSAM
26	Bail Appln./2962/2023 WITH OFFICE NOTE, FIXED	DEBANANDA KURMI Versus THE STATE OF ASSAM AND ANR.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	PP, ASSAM
27	Bail Appln./2963/2023 FIXED	AMIT KUMAR BISWAS Versus CENTRAL BUREAU OF INVESTIGATION	MR U S BORGHAIN MS DIPSY RAJA	SC, CBI
28	Bail Appln./2978/2023 WITH OFFICE NOTE, FIXED	SAIFUL ISLAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM

29	Bail Appln./3053/2023 FIXED	MANISH KUMAR Versus THE STATE OF ASSAM	MR. K N KALITA MR B ISLAM	PP, ASSAM
<u>BAIL HEARING</u>				
30	AB/523/2023	SAIDUL ISLAM Versus THE STATE OF ASSAM	MR. A K AHMED MR. M A I HUSSAIN MR A AHMED MD A ISLAM MR. A HOQUE	PP, ASSAM
31	AB/1530/2023	NURUL ISLAM @ NUR ISLAM Versus THE STATE OF ASSAM	MR. U DUTTA MR. A B T HAQUE B DUTTA	PP, ASSAM
32	AB/1875/2023 FIXED	MONI SHAH @ SHREE RAM SAH @ MUNI LAL SHAH Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY	PP, ASSAM
33	AB/1897/2023 CRL.PET. 231/2023	SHRAWAN KUMAR Versus THE STATE OF ASSAM	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	PP, ASSAM
34	AB/1940/2023	SAFIQUL ISLAM TALUKDAR @ SAFIQUL ALI Versus THE STATE OF ASSAM	MR J I BARBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
35	AB/2025/2023	ALA UDDIN Versus THE UNION OF INDIA	MR. A M BARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	SC, NCB
36	AB/2192/2023	MOROMI SONAM AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. A TAMULI	PP, ASSAM
37	AB/2464/2023 WITH OFFICE NOTE, LCR FILE, FIXED	RAJU SAIKIA Versus THE STATE OF ASSAM	MS. G BORAH MS RIMA DAS	PP, ASSAM
38	AB/2498/2023 FIXED	NIRANJAN HAZARIKA Versus THE STATE OF ASSAM	MR. M KALITA MR. J HATIMURIA	PP, ASSAM
39	AB/2584/2023	JINTU BORGOHAIN AND 6 ORS. Versus THE STATE OF ASSAM	MR S BORTHAKUR	PP, ASSAM
40	AB/2694/2023 WITH OFFICE NOTE	RINKUL HOQUE @ RINKUL ALI @ BAITA Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
41	AB/2698/2023	RAKIBUL ISLAM Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN	PP, ASSAM
42	AB/2723/2023	ALIFIL ISLAM @ ALIUL RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR M Z SHAH MR A S SK	PP, ASSAM
43	AB/2729/2023	NALBAHADUR SHEIKH AND 2 ORS Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR A S SK	PP, ASSAM
44	AB/2733/2023	RISHAV ROY Versus THE STATE OF ASSAM	MR. A GANGULY MS. M ROY MR T CHHETRI	PP, ASSAM
45	AB/2734/2023	RAJ SARMAH Versus THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR B DUTTA	PP, ASSAM
46	AB/2814/2023 FIXED	SAFIKUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS. S DEVI MS. J GHOSH	PP, ASSAM
47	AB/2815/2023 FIXED	ABDUL MALIK AND ANR. Versus THE STATE OF ASSAM	MS. D J BORAH MRS. R RONGMEI MS. S DEVI MS. J GHOSH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/09/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
4)	MR. B K DAS	01-09-2023	To	17-09-2023
5)	MS. P DAS	01-09-2023	To	17-09-2023
6)	MR. S B PRASAD	28-08-2023	To	10-09-2023
7)	MS.SHOMA DASGUPTA	30-08-2023	To	10-09-2023
8)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023
9)	MRS. V L SINGH	07-09-2023	To	10-11-2023
10)	MR. Y S MANNAN	07-09-2023	To	08-09-2023
11)	MR P K KALITA	01-09-2023	To	20-09-2023
12)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
13)	MR. S CHETIA	07-09-2023	To	08-09-2023
14)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
15)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
16)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
17)	MR. I HUSSAIN	07-09-2023	To	08-09-2023
18)	MR. M DUTTA	07-09-2023	To	08-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 8th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4434/2023	HUMAN BURAGOHAIN Versus THE STATE OF ASSAM AND ORS.	MR R S CHAUHAN MR D SHARMA MR. M KALITA	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, HEALTH
2	WP(C)/4575/2023	MIRZA KHAN Versus THE STATE OF ASSAM AND 7 ORS.	ALHAJJ I UDDIN B BARMAN	GA, ASSAM
3	WP(C)/4595/2023 FIXED	RENU KUMARI GUPTA Versus THE UNION OF INDIA AND 3 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	DY.S.G.I.
4	WP(C)/4791/2023	ANISUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR A K DAS MS J AKTAR	GA, ASSAM SC, P H E
5	WP(C)/5076/2023	BHASKAR GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR J P CHAUHAN	GA, ASSAM
6	WP(C)/5077/2023	MAJAR ALI Versus THE UNION OF INDIA AND 6 ORS	MR S H SIKDAR MS S ABDULLAH	DY.S.G.I.
7	WP(C)/5079/2023	SAHAB UDDIN MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR F ABDULLAH M. HOSSAIN	GA, ASSAM SC, P W D
8	WP(C)/5092/2023	BHUBAN BISWAKARMA Versus THE UNION OF INDIA AND 7 ORS	MD H R AHMED MR A MALEK	DY.S.G.I.
9	WP(C)/5111/2023	DR. JOYDEEP PURKAYASTHA Versus THE UNION OF INDIA AND 4 ORS.	MR S BORTHAKUR MR R SENSUA MR. K MOHAMMED	DY.S.G.I.
10	WP(C)/5122/2023	SYED MOSTAFUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. A B T HAQUE	GA, ASSAM SC, IRRIGATION
11	WP(C)/5123/2023	DEBAJIT NATH AND ANR Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MD H R AHMED MR A MALEK	DY.S.G.I.

12	WP(C)/5130/2023	BIJIT SAIKIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, EXCISE DEPTT.
13	WP(C)/5142/2023	MUSTAFA AHMED BORBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI M. ROBBANI MR. R CHOUDHURY	GA, ASSAM SC. MEDICAL
14	WP(C)/5145/2023	PLABON DAS Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM SC, P H E
15	WP(C)/5147/2023	JINTU CHETIA Versus THE STATE OF ASSAM AND 4 ORS	MR. J P SHARMA MS. P DEVI	SC, P H E SC, K A A C
16	WP(C)/5149/2023	DEBOJIT DAS AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH MRS. G SARMA	SC, TRANSPORT SC, A S T C
17	WP(C)/5155/2023	UDAY KR CHAUDHURY Versus THE UNION OF INDIA AND 5 ORS	MR. B ZAMAN MR. S SUTRADHAR	DY.S.G.I.
18	WP(C)/5166/2023	AIDUL ALI Versus THE UNION OF INDIA AND 4 ORS	MR. A R BHUYAN MR N A MAZARBHUIYA	DY.S.G.I.
19	WP(C)/5173/2023	MADHURI MEDHI AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K BARMAN MR. M MALAKAR MR. R KONWAR	SC, FINANCE DEPTT.
20	WP(C)/5175/2023	BADAR UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D.
<u>ORDER (STAY VACATING)</u>				
21	I.A.(Civil)/1686/2023 in WP(C)/8305/2022	IKRAMUL HUSSAIN Versus MD. NAZRUL ISLAM AND 4 ORS.	MR. M K HUSSAIN MR. K U AHMED	SC, CO OP MR. N N B CHOUDHURY MR S BORTHAKUR
	WITH WP(C)/8305/2022 CAVT. NO. 14722/022,	NAZRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH	SC, CO OP GA, ASSAM MR. N N B CHOUDHURY (R-4) MR. M K HUSSAIN (R5) MRS. S Y AHMED (R5) MR K U AHMED (R5) MR S DAS (R-4) MR A AHMED (R5) MR. M ALOM FOR CAVEATOR
<u>ADMISSION</u>				
22	WP(C)/483/2022	ANITA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, PWD
23	WP(C)/644/2022	MD. ABU SHAHID Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, P AND R.D. GA, ASSAM
24	WP(C)/2798/2022	RUPAM DAS Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	MR. R ALI H A AHMED DR. R HOQUE MR A S SK	SC, APDCL
25	WP(C)/3366/2022	TOPODHAR SALOI Versus THE STATE OF ASSAM AND 4 ORS	MR. J SARMAH	SC, PWD
26	WP(C)/3620/2022	MOFIDA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR. J ALI	GA, ASSAM

27	WP(C)/5353/2022	DIPEN KUMAR Versus THE STATE OF ASSAM AND 2 ORS	B KUMAR MR. S UPADHAY	GA, ASSAM SC, PWD
28	WP(C)/5777/2022	GAGAN DEKA AND ANR Versus THE STATE OF ASSAM AND ANR	MR DEBA SARMAH MS N SHYAM	SC, AGRI. DEPARTMENT
29	WP(C)/6204/2022	DIPANJALI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M AHMED MD I H LASKAR	SC, HEALTH
30	WP(C)/571/2023 B/O	MD ABDUL HANNAN AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA	SC, A.H and V. DEPT. SC, FINANCE
31	WP(C)/646/2023	MUSTAFIJUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MR. S I TALUKDAR D HUSSAIN	GA, ASSAM MR. A M AHMED (r-5) P. GHOSH (r-5) SC, REVENUE
32	WP(C)/1132/2023	RUHUL ALOM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. A H ALAMGIR	SC, ELEM. EDU SC, HEALTH
33	WP(C)/1982/2023	MANASH JYOTI BORGHAIN Versus THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	GA, ASSAM SC, EXCISE DEPTT.
34	WP(C)/2416/2023	APGCL CONTRACTUAL LABOUR ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS	MR. R K TALUKDAR MS. S MEDHI	MR D KALITA (R-2,3,4 AND 5) GA, ASSAM MR. D NATH (R-2,3,4 AND 5) MS. M DEVI (R-2,3,4 AND 5) SC, ESIC SR. SC, APGCL DY.S.G.I.
35	WP(C)/4687/2023 FIXED	PUNGKHA MUCHAHARY Versus UNION OF INDIA AND 2 ORS	MR. M SARANIA MS. C NEWME MR R.BEZBARUAH MR A SARANIA	
ORDERS				
36	Cont.Cas(C)/251/2022 FIXED	DIBRUGARH UNIVERSITY PENSIONERS ASSOCIATION AND ANR. Versus M.S. MANIVANNAN, IAS AND ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA	SC, HIGHER EDU MR. D SAIKIA MR. R GOSWAMI (R-2) MR. K GOGOI MS. M SAIKIA (R-2) MR S DAS MR P BORAH MS. P BORTHAKUR (R-2) SC, FINANCE
37	WP(C)/6470/2022	RAJUMONI KALITA Versus SREEMANTA SANKARDEVA SANGHA THRIFT AND CREDIT CO. OPERATIVE SOCIETY LTD. AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, CO OP MR. A J DAS (R-1,2,3) MR P DEKA (R-1,2,3) MR. R DE (R-1,2,3) MR G RENGMA (R-1,2,3)
38	MC/60/2023 WP(C)/2795/2023(D/O) in WP(C)/2795/2023	NABADIP RAY Versus THE STATE OF ASSAM AND 3 ORS	MR. S BARMAN	GA, ASSAM
39	Cont.Cas(C)/65/2023	MOBARAK ALI Versus JAYANT NARLIKAR, IAS	MR. D A KAIYUM MR. M S MONDAL	MR. D SAIKIA MR. B GOGOI MR A CHALIHA
40	Cont.Cas(C)/308/2023	SMTI SUMEDHA DUTTA Versus MANISH THAKUR, IAS AND 2 ORS	MR. B CHETRI MR VINOD BASFOR	MR D KALITA(R-2) MR. D NATH (R-2)
41	Cont.Cas(C)/313/2023	DHRUBAJYOTI DAS Versus MANISH THAKUR, IAS AND 2 ORS	MR. B CHETRI MR VINOD BASFOR	M KATAKY (r-1,3) MS. M DEVI (R-2) MR. A DAS (R-2)
42	Cont.Cas(C)/525/2023	OISHEE DHAR Versus MAZHARUL ISLAM AND ANR	MR. M SARANIA MS. C NEWME MR R.BEZBARUAH MR A SARANIA	

43	Cont.Cas(C)/526/2023	SONA BORA Versus PABAN KR. BORTHAKUR AND 2 ORS	MR. A SARMA MR J P CHAUHAN	
44	Cont.Cas(C)/534/2023	USHA ADHIKARI Versus JAY SHIVANI, IAS AND 2 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS	
45	Cont.Cas(C)/539/2023	JAMINI DEVEE Versus JAYANT NARLIKAR	MR. K SINGHA MR S GAUTAM	
46	Cont.Cas(C)/540/2023	JAGANNATH BHAGAWATI Versus PRABHATI THAOSEN AND 3 ORS.	MR. A K DUTTA MR A B DEY MR. S SUTRADHAR	
47	I.A.(Civil)/2392/2023 FIXED in WP(C)/1525/2023	RAMKRISHNA SARMA, Versus ASSAM GRAMIN VIKASH BANK AND 3 ORS.	MR. S P SHARMA MS U SHARMA MR P R SARMA K AHMED	MR G N SAHEWALLA MR. A CHETIA SC, A G V B
48	WP(C)/3319/2023 B/O	DIMBESWAR SHARMA AND 6 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. J PATOWARY MR. D K BAIDYA MR. M S HUSSAIN	SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 08/09/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
4)	MR. B K DAS	01-09-2023	To	17-09-2023
5)	MS. P DAS	01-09-2023	To	17-09-2023
6)	MR. S B PRASAD	28-08-2023	To	10-09-2023
7)	MS.SHOMA DASGUPTA	30-08-2023	To	10-09-2023
8)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023
9)	MRS. V L SINGH	07-09-2023	To	10-11-2023
10)	MR. Y S MANNAN	07-09-2023	To	08-09-2023
11)	MR P K KALITA	01-09-2023	To	20-09-2023
12)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
13)	MR. S CHETIA	07-09-2023	To	08-09-2023
14)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
15)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
16)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 WP(C)/76/2022	DALMIA CEMENT (BHARAT) LIMITED Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR P BARUAH MR. G DUTTATRAY MR. C CHAKRAVARTY MR S J SAIKIA MR. N N DUTTA MR D DAS MR H M R HOQUE MR. P K BORA	MR D DAS, SC, COMPETITION COMMISSION OF INDIA (R- 2,3) MR. K GOGOI ASSTT.S.G.I. SC, C.G.C. (R-1)
WITH I.A.(Civil)/3075/2022 in WP(C)/76/2022	THE COMPETITION COMMISSION OF INDIA Versus DALMIA CEMENT (BHARAT) LIMITED	MR. D DAS MR K KHANNA	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE ASSTT.S.G.I. SC, C.G.C.
MOTION			
2 Arb.P./29/2023	M/S. RAITANI ENGINEERING WORKS PVT. LTD., Versus THE UNION OF INDIA AND ANR	MR. A BISWAS MR R KALITA MS S AHOM	DY.S.G.I.
3 Arb.P./30/2023	INDUS PROJECTS LIMITED Versus NUMALIGARH REFINERY LIMITED	MR N N UPADHYAYA MR. D K BAGCHI MR D BORUAH MR. B B KAKATI	
4 WP(C)/4960/2023 FIXED	KHANDOKAR GOLAM MOSTAFA AND ANR Versus THE STATE OF ASSAM AND 8 ORS.	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D. GA, ASSAM SC, IWT
5 WP(C)/5022/2023	AKBAR ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. SURAJIT DAS MR. A R GOGOI	SC, AGRI. DEPARTMENT
6 WP(C)/5042/2023 FIXED	M/S INFOTECH SOLUTION AND ANR Versus NORTH EAST FRONTIER RAILWAY AND 2 ORS	MR. P BHOWMICK MR. D THAOSEN	DY.S.G.I.

7	WP(C)/5105/2023	CHITRALEKHA KALITA Versus THE UNION OF INDIA AND 3 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR	DY.S.G.I.
8	WP(C)/5124/2023	RINKU KONWAR Versus THE STATE OF ASSAM AND 5 ORS	MR. M KALITA MR. J HATIMURIA	GA, ASSAM
9	WP(C)/5135/2023	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE MS N.KAZI	SC, PWD ROAD GA, ASSAM
10	WP(C)/5138/2023	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE MS N.KAZI	SC, PWD ROAD GA, ASSAM
11	WP(C)/5140/2023 CAVT. NO.09772/023,	EKRAMUL HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR J U AHMED MR. A H AHMED	SC, P AND R.D. MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM MD A RAHMAN FOR CAVEATOR
12	WP(C)/5141/2023	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE MS N.KAZI	SC, PWD ROAD GA, ASSAM
13	WP(C)/5151/2023	M/S M K SHAH EXPORTS LIMITED (PROP BEESAKOPIE TEA ESTATE) Versus UNION OF INDIA AND 5 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI MS. P JALAN	DY.S.G.I.
14	WP(C)/5158/2023	SMTI. USHA BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. S NATH	GA, ASSAM
15	WP(C)/5172/2023	M/S BARTHAKUR AND COMPANY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MS M HAZARIKA MS K LOYA MS. S NEWAR	SC, P H E SC, FINANCE
16	WP(C)/5177/2023	MITU BEGUM MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRAVARTY MR. U DAS MS. A LALA	GA, ASSAM
17	WP(C)/5178/2023	PRABIR NANDI Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRAVARTY MR. U DAS MS. A LALA	GA, ASSAM
18	WP(C)/5183/2023	GUNAJIT NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K SINGHA MR. R DE MR G PATHAK	SC, PWD
<u>ADMISSION</u>				
19	WP(C)/742/2022	KESHAB CHANDRA PAUL Versus THE GAUHATI HIGH COURT AND 4 ORS	MR P K DAS MR. M BARUAH	GA, ASSAM MR B B NARZARY (r-5) MR. P MAHANTA (r-5) MS. P SAHARIA (r-5) SC, GHC
20	WP(C)/7610/2022 FIXED	ABDUL MATIN KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, WATER RESOURCE
21	WP(C)/8458/2022 FIXED	SHAI DUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MS C MEDHI MR. M A SHEIKH K U AHMED MS F INTAZ	SC, WATER RESOURCE
22	WP(C)/8/2023 FIXED	BAKKAR ALI Versus THE STATE OF ASSAM AND 3 ORS	MS C MEDHI MR. M A SHEIKH K U AHMED MS F INTAZ	SC, WATER RESOURCE

23	WP(C)/1515/2023	MONJURUL HAQUE BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR H I CHOUDHURY MR B KAUSHIK MR B CHOUDHURY P ADHIKARI Mr Arindam Baruah	GA, ASSAM
24	WP(C)/1550/2023	MUSLHA UDDIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR H I CHOUDHURY MR B KAUSHIK P ADHIKARI	GA, ASSAM
25	WP(C)/1653/2023 FIXED	SANKAR KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY	GA, ASSAM MR. U K NAIR (R6) MS S SARMA HAZARIKA (R6) MS D MAHANTA (R6) MS N NEWME (R6) SC, EXCISE DEPTT.
26	WP(C)/1745/2023	DIPAK BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. B D GOSWAMI MR. J C GOGOI MR. S ALI MR B ISLAM	GA, ASSAM SC, EXCISE DEPTT.
27	WP(C)/1884/2023	SATYAJIT NEOG Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAUHAN MR D CHUTIA	GA, ASSAM MR. A DEKA (r-5) MR. R BORUAH (r-5) MR R BORAH (r-5) SC, GHC
28	WP(C)/2088/2023 FIXED	DHARMA KANTA DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR A V SINGH MR W R MEDHI	MR. K SINGHA (R-7) MR P J PATAR (R-7) MR S GAUTAM (R-7) SC, GDD SC, GMC
29	WITH WP(C)/3388/2023	FATIK DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K SINGHA MS N BEGUM MR S GAUTAM	GA, ASSAM MR. C K S BARUAH (R-1) MR A V SINGH (R-4) MR W R MEDHI (R-4) SC, GDD
30	WP(C)/3322/2023 FIXED	SAHIDUL ALOM BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. R P SARMAH MR. D DOLEY MS. A DEKA	GA, ASSAM MR. A K DUTTA(r-7) DY.S.G.I. SC, FOREST
31	WP(C)/4633/2023 FIXED	BRAHMAPUTRA UDYOG PVT LIMITED Versus THE STATE OF ASSAM AND ANR	MS K LOYA MS. S NEWAR MS M HAZARIKA	GA, ASSAM
<u>BAIL HEARING (BA)</u>				
32	Bail Appln./2691/2023 WITH OFFICE NOTE, LCR FILE, FIXED	MD. SAHABUDDIN KAZI @ MD SIHABUDDIN KAZI @ MD SHABUDDIN Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MS. K DEY MR. S KAUR	PP, ASSAM
<u>ORDERS</u>				
33	Cont.Cas(C)/382/2022	BABUL CHOWDHURY Versus AJAY KUMAR VERMA, IAS	MR. S ROY MR. M H LASKAR M. HOSSAIN	MR. R K D CHOUDHURY MS. L DEVI
34	Cont.Cas(C)/741/2022	RAHIN BASUMATARY Versus DR. J B EKKA, IAS AND ANR	MD S HOQUE	MR. M NATH (r-2) MR. A BHATTACHARJEE (r-2) D J CHAKMA (r-2)
35	Cont.Cas(C)/775/2022	MANJU DAIMARI Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (r-1,2) MR. S BORA (r-1,2) MR. R K MUSHAHARY (r-1,2)
36	Arb.P./17/2023 FIXED	BADRI RAI AND COMPANY Versus ASSAM PROJECT ON FOREST BIODIVERISTY CONVERSATION SOCIETY (APFBCS) AND ANR.	MR. U K NAIR MS U SHARMA MR P R SARMA K AHMED	MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI

37	Cont.Cas(C)/17/2023	AMRAN HUSSAIN LASKAR Versus BIKRAM KAIRU AND 2 ORS	MR. A SARMA MR. K KALITA MR. S CHOWDHURY	MR. M NATH (R-1) MR. A BHATTACHARJEE (R-1) D J CHAKMA (R-1)
38	Arb.P./18/2023 FIXED	BADRI RAI AND COMPANY Versus ASSAM PROJECT ON FOREST AND BIODIVERSITY CONVERSATION SOCIETY (APFBCS) AND ANR	MR. U K NAIR MS U SHARMA MR P R SARMA K AHMED	MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI
39	Cont.Cas(C)/42/2023	OMAR ALI SHEIKH Versus ANURAG GOEL, IAS	MR. A R BHUYAN MR. M A I HUSSAIN MR S ABDULLAH	MR. B CHOUDHURY MR P NAYAK MS. S CHUTIA MS P DAS MR A CHALIHA MS. PADMINI BARUA
40	MC/66/2023 WP(C)/960/2012(D/O) in WP(C)/960/2012	ISLAM KHAN Versus THE UNION OF INDIA and 12 ORS	MR M H AHMED	GA, ASSAM DY.S.G.I.
41	Cont.Cas(C)/98/2023	JAHIRUL ISLAM AND 4 ORS Versus MRS. BEAUTY RAY AND ANR	MD H R AHMED MR J I MONDAL MR J ISLAM MR S ISLAM	MR. R GOSWAMI (r-1,2)
42	Cont.Cas(C)/224/2023	MILAN JYOTI MAHILA ATMA SAHAYAK GUT Versus ER. BILLYA MANGAL ROY	G UDDIN P ADHIKARI	
43	Cont.Cas(C)/402/2023	MD. ANSAR UDDIN BARBHUIYA @ ANCHAR UDDIN AND 4 ORS Versus RAJ CHAKRABORTY AND 2 ORS	MR. L R MAZUMDER MR. A ISLAM	
44	Cont.Cas(C)/403/2023	PRAVEEN KUMAR GUPTA Versus KM GOPAL SANA RAJKUMAR	MR. K SARMA MR. S BORUAH	
45	Cont.Cas(C)/529/2023	M/S. CHOUDHURY ENTERPRISE AND ANR Versus MUNINDRA SHARMA	MR. K MIRA MR. H A TALUKDAR	
46	I.A.(Civil)/2498/2023 in WP(C)/1169/2022	MD. JIYAU PASA, Versus THE ASSAM FINANCIAL CORPORATION AND 3 ORS	MR S HOQUE	SC, AFC
	WITH WP(C)/1169/2022	MD. JIYAU PASA Versus THE ASSAM FINANCIAL CORPORATION AND 3 ORS	MR S HOQUE MR. M DEKA MR S JAFRI	SC, AFC
47	WP(C)/4246/2023 FIXED	SALESWAR DAIMARY Versus THE STATE OF ASSAM AND 4 ORS.	MR. N D SARMA MR D MAHANTA K KAKATI	SC, P AND R.D. SC, BTC
48	WP(C)/4757/2023 CAVT. NO.09162/023, FIXED, WITH CAVT. NO. 916/2023	MUKTAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	MR. A SARMA MR. LENTSO MS G SWAMI	SC, P AND R.D. MR. D A KAIYUM (FOR CAVEATOR)
<u>HEARING</u>				
49	WP(C)/2693/2012 FIXED	BIREN SARMA and 5 ORS. Versus UNION OF INDIA and ORS.	MRG P BHOWMIK MR.S S ROY MR.R HAZARIKA	MR.A K SARKAR MR.D K DEY MR. B K DAS (R-1 TO 7) SC, NF RLY
50	WITH WP(C)/1131/2012	RAILWAY CATERING AND VENDING CONTRACTOR ASSOCIATION and ANR. Versus THE UNION OF INDIA and ORS	MRG P BHOWMIK MR T H HAZARIKA MR.S S ROY MR.R HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	MR.A K SARKAR MR.U K NAIR MR.A BARKATAKI MR.A CHETRY SC, NF RLY

51 WITH
WP(C)/2689/2012

DIMBESWAR GOGOI and 3 ORS.
Versus
UNION OF INDIA and ORS.

MRG P BHOWMIK
MR.S S ROY
MR.R HAZARIKA

MR.A K SARKAR
MR.D K DEY
MR. B K DAS
SC, NF RLY

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LEAVE NOTE OF ADVOCATES FOR 08/09/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
4)	MR. B K DAS	01-09-2023	To	17-09-2023
5)	MS. P DAS	01-09-2023	To	17-09-2023
6)	MR. S B PRASAD	28-08-2023	To	10-09-2023
7)	MS.SHOMA DASGUPTA	30-08-2023	To	10-09-2023
8)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023
9)	MRS. V L SINGH	07-09-2023	To	10-11-2023
10)	MR. Y S MANNAN	07-09-2023	To	08-09-2023
11)	MR P K KALITA	01-09-2023	To	20-09-2023
12)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
13)	MR. S CHETIA	07-09-2023	To	08-09-2023
14)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
15)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
16)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
17)	MR. I HUSSAIN	07-09-2023	To	08-09-2023
18)	MR. M DUTTA	07-09-2023	To	08-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,8th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
1 WP(C)/6333/2021	ABHIJIT ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. A R SIKDAR MR F HAQUE MR. N HOSSAIN MR S N ADHYAPAK MS B DAS MR. A R KHAN MR. M MANDAL	SC, HEALTH
<u>ADMISSION</u>			
2 WP(C)/276/2014	HIRENDRA NATH MALAKAR Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA	C.G.C. MR.G PEGU(R-1to5) ASSTT.S.G.I.
3 WP(C)/6228/2015	SRI MANOJ BARUAH Versus THE UNION OF INDIA and 5 ORS	MR. S C BISWAS MS. K L R YANTHAN MS. L HAZARIKA MS. A DAS MR. S BISWAS	MR. S P CHOUDHURY (C.G.C., (R-1,2,3 & 4)) ASSTT. S.G.I.
4 WP(C)/7172/2017	DHANANJOY BASUMATARY Versus THE UNION OF INDIA and 3 ORS.	MS.S BORA MS.B DAS	C.G.C. MR.C K S BARUAH ASSTT.S.G.I.
5 WP(C)/7389/2017	JAYANTA NATH Versus THE UNION OF INDIA and ANR.	MS U DAS MS.B KALITA	MR.Y DOLOI(R-1&2) SR. CGC ASSTT.S.G.I.
6 WP(C)/1195/2018	MEHDI HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. P SHARMAH	GA, ASSAM
7 WP(C)/1330/2018	SUNIL KUMAR GHOSE AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S ALIM MR. A T SIKDER MR. K ISLAM MR. B HUSSAIN	GA, ASSAM
8 WP(C)/2510/2018	JACOB ZOTE Versus THE UNION OF INDIA AND 3 ORS	MS. S BORA MS. N CHAKRABORTY	MR S S ROY, (FOR ALL RESPONDENTS) ASSTT.S.G.I.
9 WP(C)/2536/2018	JITUL AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR. M HOQUE MS. A BORUAH MR. M DEKA MR S HOQUE	GA, ASSAM

10	WP(C)/2563/2018	APARUPA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. P KATAKI MR. A DEKA MR. S P DAS MR. N DAS	GA, ASSAM
11	WP(C)/2584/2018	KIRAN TANTI Versus UNION OF INDIA AND 4 ORS.	MS. S E AHMED MR. D R GOGOI	MR. S ISLAM MS. B SARMA MR. K SINGHA (R5) MS. A KAUSHAR ASSTT.S.G.I. MR. R BORA (R5)
12	WP(C)/2705/2018 FIXED	MEGHALI NATH Versus THE STATE OF ASSAM AND 2 ORS.	MS. M BORAH MR. B B BORAH MS L BARUAH	GA, ASSAM MR. R. M. DAS(SC, URBAN WATER SUPPLY & SEWERAGE BOARD)
13	WP(C)/2800/2018	ITI RANI GHOSAL @ PUJA GHOSAL Versus THE STATE OF ASSAM AND 2 ORS.	MR. K A MAZUMDER MS N K BARBHUIYA MR. A MALIK	MR. U K NAIR (SC, GHC, R- 2 ,3) MR. S S ROY (GA, ASSAM) R-1
14	WP(C)/3237/2018 FIXED	HARESWAR KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D PHUKAN MR. M SARMA MR. B C CHOUDHURY	GA, ASSAM
15	WP(C)/3675/2018	BHUPEN DEKA AND 9 ORS. Versus THE CENTRAL BANK OF INDIA AND 5 ORS.	MR N J DAS MR. D DEKA MR. N MAHAJAN	
16	WP(C)/4447/2018	GUNADHAR DAS @ GUNA DAS Versus STATE BANK OF INDIA AND 4 ORS.	MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY	MRS. L SHARMA MR. L SHARMA MR S S SHARMA MR. B J MUKHERJEE ASSTT.S.G.I.
17	WP(C)/5948/2018	MAHALLE MANOJ JANARDAN Versus THE UNION OF INDIA AND 3 ORS.	MR M H AHMED MR. D BARUA MRS. B CHAKRABORTY I AMIN MS. K BORKATAKI	
18	WP(C)/6017/2018 FIXED	SAMSUN NEHAR BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MS B CHAUDHURY MRS. K DEVI MS R BARUAH	GA, ASSAM MS. R BORA, SC, AGRICULTURE DEPARTMENT
19	WP(C)/8751/2018	AVINASH KUMAR NATH AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS. N SHYAMAL MR. U K NAIR MR H K DAS MR. M P SARMA	MS M HAZARIKA (R3) MS. M HAZARIKA MS. S KHOUND MS. S KHOUND SC, GDD
20	WP(C)/1761/2019	MAINUR ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. K K DEY MR V K BAROOAH	MR. P. N. GOSWAMI (SC, FOREST DEPARTMENT) MR. S BISWAS (SC, FOREST DEPT. ADDL. AG, ASSAM
21	WP(C)/2817/2019	MRINMOY DAS Versus THE ASSAM GRAMIN VIKASH BANK AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R SALOI	MS. N MODI MR SISHIR DUTTA MR. A GANGULY (R-1 to 4) MR. C SHARMA MR. S DUTTA MR. A DHANUKA (R-1 to 4)
	WITH I.A.(Civil)/1324/2020 in WP(C)/2817/2019	THE ASSAM GRAMIN VIKASH BANK AND 4 ORS. Versus MRINMOY DAS	MR S DUTTA MR. S DUTTA	MR. B D KONWAR SR. ADV. MRS J M KONWAR
22	WP(C)/3436/2019	ASIMAL SADAT USMANI Versus THE STATE OF ASSAM AND 3 ORS.	MR. J LASKAR MR F Z MAZUMDER	GA, ASSAM
23	WP(C)/3835/2019 B/O	BISWAJIT TALUKDAR AND 11 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MR. M HUSSAIN MS F INTAZ MR. K U AHMED	ASSTT.S.G.I. SC, HEALTH

24	WP(C)/2988/2020 FIXED	PHATIK CHANDAR ROY Versus THE UNION OF INDIA AND 3 ORS.	MR. S BORA MR. A GANGULY	MR. R K D CHOUDHURY MR. B K DAS MR H P GUWALA SC, NF RLY
25	WP(C)/4606/2020 FIXED	NO. 115330082 EX RT/GD MUSTAQUE AHMED Versus THE UNION OF INDIA AND 4 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	MR. S K MEDHI ASSTT.S.G.I.
26	WP(C)/116/2021 FIXED	DHANESWAR BISWAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M A ISLAM MR J I MONDAL MS L DAS	SC, TAXATION MR. R BARPUJARI SC, REVENUE
27	WP(C)/1580/2021 FIXED	MIHIR RANJAN DHAR Versus THE STATE OF ASSAM AND 2 ORS	MR. B J TALUKDAR MR. S NATH MR. N G KUNDU MR. P TALUKDAR MR. S BISWAS MR. H BURAGOHAIN	SC, PNRD
28	WP(C)/6008/2021	DHIRENDRA PATWORY AND 16 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	MR. B CHETRI MR P BHATTACHARJYA	GA, ASSAM MR. J I BORBHUIYA (R-11) MS F BEGUM (R-11) MR. L MOHAN (R-11) MR S N ADHYAPAK (R-5,6,8,10,13) MS B DAS MR S N ADHYAPAK (R-5,6,8,10,13) MR. A PHUKAN (GAD) MS S PARVEEN (R-15) MR. N BARMAN (R-15) SC, FINANCE
WITH I.A.(Civil)/229/2022 in WP(C)/6008/2021		DHIRENDRA PATWORY AND 15 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	MR. B CHETRI MR K KASHYAB	GA, ASSAM SC, SAD SC, FINANCE
29	WP(C)/6763/2021	MRINAL DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	GA, ASSAM SC, IRRIGATION
30	WP(C)/6975/2021	NAMITA BALA BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. S UPADHAY MR. M SHARMA	GA, ASSAM SC, HEALTH SC, BTC
31	WP(C)/7098/2021	RAJESH CHANDRA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR. K R PATGIRI MS. U HAZARIKA MS. P CHAKRABORTY MRS. C DAS	SC, PWD ROAD GA, ASSAM
<u>ORDERS</u>				
32	Cont.Cas(C)/90/2017	SODOU ASOM JANA SHASTHYA ROKSHOK SONTHA Versus SAMIR KUMAR SINHA, I.A.S.	MR.M AHMED MS. S NAZNEEN MR.P SARMA	MR B GOGOI MR. K M HASSAN SC, HEALTH
33	Cont.Cas(C)/140/2018	PRASANTA GOGOI Versus LOHIT CHANDRA PATHAK AND ANR.	MR. A SHARIF MRS P BARMAN MR. S ZAMAN MR. M ALAM	DR. B AHMED MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA
34	WITH Cont.Cas(C)/149/2018	RIJU SAIKIA Versus LOHIT CHANDRA PATHAK AND ANR.	MR. A SHARIF	DR. B AHMED MR K UDDIN MR. A K AZAD
35	Cont.Cas(C)/231/2020 FIXED	RINKHANGSRI SWARGIARY Versus KUMAR SANJAY KRISHNA AND 2 ORS.	MR D N BHATTACHARYYA	MS. M BHATTACHARJEE ADDL. SR. GA, ASSAM
36	Cont.Cas(C)/260/2020 FIXED	KAKUMONI BORAH Versus ANURAG GOEL, IAS AND 2 ORS	MS. S BHUYAN MS F AHMED	MS. M BHATTACHARJEE ADDL. SR. GA, ASSAM
37	Cont.Cas(C)/369/2020 FIXED	ARUP JYOTI KARMAKAR Versus LT. GEN SUKHDEEP SANGWAN AND ANR	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS U SHARMA	MRS. A GAYAN (R-1,2)

38	WP(C)/2473/2020	ALL ASSAM ACCREDITED ENGINEERS ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 2 ORS	MR K K MAHANTA MR. T J MAHANTA MR. M H ANSARI MR. P P DUTTA MS. P BHATTACHARJEE	SC, PNRD SC, FINANCE
39	WP(C)/1207/2021	ZESMINA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR G SAROWAR MR. N UDDIN MR. M ISLAM	GA, ASSAM
HEARING				
40	WP(C)/3846/2012 FIXED	AKAN CHANDRA DUTTA Versus HINDUSTAN PAPER CORPORATION LIMITED and ORS.	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	MR.J ROY SC, H P C L ASSTT.S.G.I.
41	Cont.Cas(C)/30/2013 FIXED	JAYMATI ROY Versus H. BASUMATARY NATH and ORS.	MR.M DEKA MR.S ISLAM MR.S HOQUE MS.A BARUA	DR.B AHMED MRH I CHOUDHURY MR.C BORUAH MR.N HAQUE MR.S K DEORI MR.S R BARBHUIYA MR.KHAYERUDDIN
42	WP(C)/5258/2015 B/O	SRI JIRSONG TERANG Versus THE STATE OF ASSAM AND 11 ORS	MR.U K NAIR MR. U K BARMAN MR. J PATOWARY MR.A CHETRY MR. M KALITA MR H ALI MR. D K BAIDYA MR D PEGU MR. R KONWAR	GA, ASSAM MR.M MAHANTA(R- 8,9&10) MR H BEZBARUA MR.M CHOUDHURY(Sr.Adv.)(R- 8,9&10) MR.V A CHOWDHURY(R- 8,9&10) MR J CHUTIA SC, K A A C MR.P K MUNIR(R-8,9&10)
43	WP(C)/2702/2018 B/O	PADMESWAR BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MS. A HUSSAIN MR R ISLAM	GA, ASSAM
44	WP(C)/5399/2018 B/O	JUGEN GOHAIN Versus THE STATE OF ASSAM AND 5 ORS.	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGOHAIN	MR A M MAZUMDAR (R5,R6) GA, ASSAM MR. M AHMED (R5, R6) MR. N J DUTTA (r-5,6) MR. N AHMED (R5,R6) MR. A S CHOUDHURY (R5, R6) MS. L WAJEEDA (R5, R6) MR R A AHMED (R5, R6) MR. S K M ALOMGIR (R5, R6) MS. R BORA (SC, AGRICULTURE DEPT.)

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LEAVE NOTE OF ADVOCATES FOR 08/09/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
4)	MR. B K DAS	01-09-2023	To	17-09-2023
5)	MS. P DAS	01-09-2023	To	17-09-2023
6)	MR. S B PRASAD	28-08-2023	To	10-09-2023
7)	MS.SHOMA DASGUPTA	30-08-2023	To	10-09-2023
8)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023
9)	MRS. V L SINGH	07-09-2023	To	10-11-2023
10)	MR. Y S MANNAN	07-09-2023	To	08-09-2023
11)	MR P K KALITA	01-09-2023	To	20-09-2023

12)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
13)	MR. S CHETIA	07-09-2023	To	08-09-2023
14)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
15)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
16)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
17)	MR. I HUSSAIN	07-09-2023	To	08-09-2023
18)	MR. M DUTTA	07-09-2023	To	08-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 8th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 RSA/26/2008 (HEARING), WITH LCR	MD. FAIZUL HAQUE CHOUDHURY Versus ON THE DEATH OF ABDUL RAUF BORBHUIYAN HIS LEGAL HEIRS MONIRA KHATUN BARBHUIYA WIFE and ORS,	MR.P K DEKA MR.I H LASKAR MR.H AHMED MS.S ACHARYYA MS. P BORAH	MR.N DHAR MR.S CHAKRABORTY MR B MALAKAR
2 RSA/89/2008 (HEARING), WITH LCR	MD. SAHIDUL ISLAM and ORS Versus ON THE DEATH OF ABDUL JALIL HIS LEGAL HEIRS AND ORS	MR.P K KALITA MS.T GOSWAMI	MR. M U MONDAL MR. B RAHMAN MR. SHEELADITYA
MOTION			
3 Tr.P.(C)./80/2023	SANJIB KALITA Versus RUMI DUTTA	MR P J DUTTA	
4 Tr.P.(C)./81/2023	MANJU MANDAL Versus SUBODH SARKAR	MS. RUKMINI BARUA MS. PADMINI BARUA	
5 CRP/134/2023	SWAPNA DEB AND 2 ORS. Versus SOMA CHAKRABORTY SARKAR	MS. S KANUNGOE MS. J CHETTRY	
6 CRP/135/2023	ANJALI DAS Versus RAJIB BORO AND ANR	MR D MONDAL	
7 CRP/136/2023	UMME SALMA Versus RUHUL AMIN	MR M RAHMAN MS A HUSSAIN S AHMED	
8 CRP/137/2023	M/S MARBOH BAMBOO PRODUCTS PVT. LTD. AND 4 ORS Versus STATE BANK OF INDIA AND 2 ORS	MR. S MITRA MR A K BORO	
9 CRP/138/2023 CAVT. NO.09582/023,	EK SARAN BHAGAWATI SAMAJ AND ANR Versus PRATAP CHANDRA MEDHI AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	G. DAS (FOR CAVEATOR) J SHARMA (FOR CAVEATOR) MR. P THAKURIA (FOR CAVEATOR) S MEDHI (FOR CAVEATOR)
10 CRP/139/2023	MD. WAZUL HUSSAIN Versus SIRAJUDDIN AHMED AND ANR.	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR K J SAIKIA	

11	CRP(IO)/280/2023	RADHA GOBINDA RAY AND 2 ORS Versus ABDUL HOQUE AND 7 ORS ADMISSION	MD. S ALOM MR. M S ALAM MR S J SHAMIM	
12	LA.App./8/2022	PALLORBUND TEA LTD. Versus THE COLLECTOR, CACHAR	MR A SARMA	GA, ASSAM
13	LA.App./9/2022	DULAGRAM TEA LTD. Versus THE COLLECTOR, CACHAR	MR A SARMA	GA, ASSAM
14	CRP/42/2022 FIXED	MUSSTT AYESHA BEGUM Versus MUSSTT MOINA BEGUM AND ANR	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	
15	Arb.A./7/2023	M/S R. N. JHA AND 2 ORS. Versus UNION OF INDIA AND 3 ORS.	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	DY.S.G.I.
	WITH I.A.(Civil)/2605/2023 in Arb.A./7/2023	M/S R. N. JHA AND 2 ORS. Versus UNION OF INDIA AND 3 ORS.	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	DY.S.G.I.
16	FAO/56/2023	FR. SEBASTIAN K. V. Versus BHASKAR SHARMA AND ANR.	MR. A SATTAR S CHOUDHURY	
17	FAO/57/2023 B/O	YAMJE DULOM TAMIN @ YAMJE LORIAK TAMIN Versus MILAN SAIKIA AND 3 ORS.	MS. M DEV MS P DEB MS N DEB	
	WITH I.A.(Civil)/2642/2023 in FAO/57/2023	YAMJE DULOM TAMIN @ YAMJE LORIAK TAMIN Versus MILAN SAIKIA AND 3 ORS.	MS. M DEV MS P DEB MS N DEB	
18	FAO/58/2023	M/S RAKHAL THAKUR DHON BHORAL AND ANR. Versus M/S BONGAIGAON BAKHARAPARA PARIA COMMITTEE AND 9 ORS.	MR. N N JHA MR. M UDDIN MS M SAHOO MS P DAS	
	WITH I.A.(Civil)/2647/2023 in FAO/58/2023	M/S RAKHAL THAKUR DHON BHORAL AND ANR. Versus M/S BONGAIGAON BAKHARAPARA PARIA COMMITTEE AND 9 ORS.	MR. N N JHA MR. M UDDIN MS M SAHOO MS P DAS	
19	FAO/59/2023 CAVT. NO.09152/023,	PRANJAL KAKOTI AND 12 ORS. Versus ABHIJIT BARUA AND 10 ORS.	MR S BORTHAKUR MR R SENSUA MR K M BORA	MR B K SINGH FOR CAVEATOR
	WITH I.A.(Civil)/2650/2023 in FAO/59/2023	PRANJAL KAKOTI AND 12 ORS. Versus ABHIJIT BARUA AND 10 ORS.	MR S BORTHAKUR MR R SENSUA MR K M BORA	MR B K SINGH FOR CAVEATOR
20	MFA/78/2023	UNION OF INDIA Versus MS NORTHEAST ROOFING PVT LTD	MR. K GOGOI	
	WITH I.A.(Civil)/2593/2023 in MFA/78/2023	UNION OF INDIA Versus MS NORTHEAST ROOFING PVT LTD	MR. K GOGOI	
21	MFA/79/2023	UNION OF INDIA Versus M/S SUSWAMI TRADERS	MR. K GOGOI	
	WITH I.A.(Civil)/2613/2023 in MFA/79/2023	UNION OF INDIA Versus M/S SUSWAMI TRADERS	MR. K GOGOI	

22	MFA/80/2023	UNION OF INDIA AND ANR. Versus M/S TOPCEM INDIA	MR. K GOGOI	
	WITH I.A.(Civil)/2617/2023 in MFA/80/2023	UNION OF INDIA AND ANR. Versus M/S TOPCEM INDIA	MR. K GOGOI	
		<u>BAIL HEARING</u>		
23	AB/2969/2023 FIXED	KHAIR UDDIN Versus THE STATE OF ASSAM	MR. A S TAPADER	PP, ASSAM
24	AB/2972/2023 FIXED	JAYDAR ALI @ JAIDUR ALI Versus THE STATE OF ASSAM	MR. S J SARMAH	PP, ASSAM
		<u>FOR HEARING U/O XLI RULE II C.P.C.</u>		
25	RSA/154/2023	BICHITRA BAISHYA Versus MD. RUBUL AHMED AND 6 ORS.	MR. B D DEKA MR. M DAS MR. A K DAS N CHAUDHURY N CHAUDHURY MR A BHATRA MR A DEKA	
26	RSA/156/2023	SOMA DEB @ SOMA PAUL Versus SIB SANKAR SINGH AND 6 ORS.	MR. S D PURKAYASTHA	
	WITH I.A.(Civil)/2641/2023 in RSA/156/2023	SOMA DEB @ SOMA PAUL Versus SIB SANKAR SINGH AND 6 ORS.	MR. S D PURKAYASTHA	
27	RSA/157/2023	NEPUL SAIKIA AND ANR Versus TANKESWAR BORAH AND ORS.	MR. M DUTTA MR. R ALI MR. A LAHKAR	
	WITH I.A.(Civil)/2648/2023 in RSA/157/2023	NEPUL SAIKIA AND ANR Versus TANKESWAR BORAH AND ORS.	MR. M DUTTA MR. R ALI MR. A LAHKAR	
28	RSA/158/2023	TRIDIP KHANIKAR Versus ROHAN KUMARI AND 35 ORS.	MR. R ALI MR H A AHMED MR A S SK	
		<u>ORDERS</u>		
29	RSA/57/2005	SUBHASH CHANDRA NATH Versus ON THE DEATH OF GYANENDRA KUMAR NATH , HIS WIFE SMTI SMRITI RANI NATH AND ORS	MR.B B NARZARI MR.S P ROY MR.K RAJBONGSHI MR.S CHAUHAN MS.B BAISHYA MRA K RAI	MR.P ROY(R-2) MS.G DEKA MS.J DEKA(R-2) MR.T SK MS.P CHAKRABORTY MS.S TAMULI
30	CRP/453/2016	ARCHANA SARKAR Versus GAYATRI SARKAR and 7 ORS.	MR.A K PAUL MR.P SUNDI	MR.S SAHU(R- 1,2&3)
31	I.A.(Civil)/102/2017 WITH LCR in CRP/420/2010	AMARAWATI TEA COMPANY LIMITED Versus ON THE DEATH OF SAILENDRA KUMAR SAIKIA HIS LEGAL HEIRS AND ORS	MR.P J SAIKIA MR.A K GUPTA	MR.D C C PHUKAN(R- 3,5&6) MR.U BHATTACHARYA(R- 3,5&6)
	WITH CRP/420/2010	AMARAWATI TEA COMPANY LIMITED Versus AGARWAL TEA COMPANY and ORS.	MR.P J SAIKIA MR.A K GUPTA	MS.J GOGOIR- 3,5and6 MR.U BHATTACHARYA(R- 3,5&6) MR.D C C PHUKAN(R- 3,5&6)
	WITH MC/661/2012 in CRP/420/2010	AGARWAL TEA COMPANY Versus AMARAWATI TEA COMPANY and 8 ORS	MR.K AGARWAL MR.N DEKA MR.M CHETIA MS.P NEOG MRS.P DUTTA	MR.P J SAIKIA MR.A K GUPTA MS.M KECHII

	WITH I.A.(Civil)/103/2017 in CRP/420/2010	AMARAWATI TEA COMPANY LIMITED Versus ON THE DEATH OF SILENDRA KUMAR SAIKIA HIS LEGAL HEIRS NAMELY MRS.ARUNA SAIKIA AND ORS	MR.P J SAIKIA MR.A K GUPTA	MS.J GOGOIR- 3,5and6 MR.U BHATTACHARYA(R-3,5&6) MR.D C C PHUKAN(R-3,5&6)
	WITH I.A.(Civil)/104/2017 in CRP/420/2010	AMARAWATI TEA COMPANY LIMITED Versus ON THE DEATH OF SILENDRA KUMAR SAIKIA HIS LEGAL HEIRS NAMELY MRS.ARUNA SAKIA AND ORS	MR.P J SAIKIA MR.A K GUPTA	MS.J GOGOIR- 3,5and6 MR.D C C PHUKAN(R-3,5&6) MR.U BHATTACHARYA(R-3,5&6)
32	RSA/247/2018 WITH LCR	AJIT SAIKIA Versus SMTI RANI CHUTIA AND 2 ORS	MR. P S DEKA MR. B K BHAGAWATI MRS. A CHAKRABORTY MR. K KALITA MS P DAIMARI	MR. T J MAHANTA (R1) MS. P BHATTACHARYA (R1) MR. A BORUA (R1)
	WITH I.A.(Civil)/3054/2018 in RSA/247/2018	AJIT SAIKIA Versus SMTI RANI CHUTIA AND 2 ORS	MR. P S DEKA MR. B K BHAGAWATI MRS. A CHAKRABORTY MR. K KALITA MS P DAIMARI	
	WITH I.A.(Civil)/2493/2021 in RSA/247/2018	SMTI RANI CHUTIA Versus AJIT SAIKIA	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	MR. P S DEKA MR. B K BHAGAWATI
33	WITH RSA/190/2018	AJIT SAIKIA Versus SMT RANI CHUTIA AND 3 ORS	MR. P S DEKA MR. B K BHAGAWATI MS. A CHAKRABARTY MS P DAIMARI MS K KALITA	MR. T J MAHANTA (R1) MS. P BHATTACHARYA (R1) MR. A BORUA (R1) MS. M KALITA (R1)
34	I.A.(Civil)/745/2020 in MACApp./341/2016(D/O), WITH LCR in MACApp./341/2016	COMMANDING OFFICER, Versus SEFALI SINHA AND 2 ORS	C.G.C.	
35	I.A.(Civil)/1902/2022 WITH LCR in RSA/190/2011	INDRAJIT CHAKRABORTY Versus ON THE DEATH OF RANJIT CHAKRABARTY HIS LEGAL HEIR VIZ. RATNA CHAKRABARTY AND 4 ORS.	MR. S DAS MRS. A DAS	MR N N UPADHYAYA
	WITH RSA/190/2011	RATNA CHAKRABORTY AND 4 ORS Versus INDRAJIT CHAKRABORTY AND ORS M/S SURABHI SOCIETY AND ANR.	MR.S DAS MR.N N UPADHAYA MR.D N SARMAH	MS.S SENAPATI MR.U DUTTA
36	RFA/28/2023 CAVT. NO.03062/023, WITH LCR	Versus BAJANATH GOGOI AND 4 ORS.	MR. P S DEKA MR. N D BHUYAN MR. B K BHAGAWATI MR B S DEKA MR P D BHUYAN	MR F KHAN M. GLORY FOR CAVEATOR
	WITH I.A.(Civil)/1902/2023 in RFA/28/2023	M/S SURABHI SOCIETY AND ANR. Versus BAJANATH GOGOI AND 4 ORS.	MR. P S DEKA MR. N D BHUYAN MR. B K BHAGAWATI MR B S DEKA MR P D BHUYAN	MR F KHAN M. GLORY FOR CAVEATOR
	WITH I.A.(Civil)/1903/2023 in RFA/28/2023	M/S SURABHI SOCIETY AND ANR. Versus BAJANATH GOGOI AND 4 ORS.	MR. P S DEKA MR. N D BHUYAN MR. B K BHAGAWATI MR B S DEKA MR P D BHUYAN	MR F KHAN M. GLORY FOR CAVEATOR
37	Tr.P.(C)./69/2023 FIXED	SANGITA DAS Versus SUMAN DAS	MR. DILIP DEY	

38	CRP/110/2023 CAVT. NO.05742/023, FIXED	ON THE DEATH OF MADHAB MEDHI Versus SMTI HIRAN MEDHI	MR. S. DEY MR P DEKA MR. B BORAH MR. N GOSWAMI	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP
39	CRP(IO)/253/2023 FIXED	MAHABIR CHAND PARAKH AND ANR Versus SMTI. LAKHI BORKOTOKI AND ANR	MR. D C C PHUKAN MS D DEVI	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA
40	I.A.(Civil)/300/2023 WITH LCR in MACApp./99/2020 WITH MACApp./99/2020	SRI GAURAV RAJKHOWA, Versus MINA DEVI JAIN AND 4 ORS.	MR. S N TAMULI MS. A BEGUM (R1) P DEKA (R1)	MR. K K BHATRA MR. R K BHATRA
		UNITED INDIA INSURANCE CO. LTD. Versus SRI GAURAV RAJKHOWA AND 4 ORS	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN MS R GANGAWAT	MR. S N TAMULI (R1) MS. A BEGUM (R1) P DEKA (R1)
	WITH I.A.(Civil)/571/2020 in MACApp./99/2020	UNITED INDIA INSURANCE CO. LTD. Versus SRI GAURAV RAJKHOWA AND 4 ORS	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN MS R GANGAWAT	
	WITH I.A.(Civil)/572/2020 in MACApp./99/2020	UNITED INDIA INSURANCE CO. LTD. Versus SRI GAURAV RAJKHOWA AND 4 ORS	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN MS R GANGAWAT	
41	Cont.Cas(C)/533/2023	SAMAR ALI AND 2 ORS. Versus SABED ALI @ SABEDULLA AND 8 ORS.	MR. N SARKAR MR P K BASU MR A BANERJEE	
42	I.A.(Civil)/558/2023 WITH LCR in RFA/3/2022 WITH RFA/3/2022	BISHAM GUPTA Versus NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS.	MR. O P BHATI	MR. R GOSWAMI
		NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS. Versus BISHAM GUPTA	MR. R GOSWAMI MS. P BORTHAKUR MR S K BEHARA	MR. O P BHATI
43	I.A.(Civil)/1761/2023 WITH LCR in RFA/13/2023 WITH RFA/13/2023	LITON DAIMARI AND 4 ORS. Versus RUPSON DAIMARI AND 3 ORS.	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH	MR. A K HUSSAIN
		RUPSON DAIMARI AND 3 ORS. Versus LITON DAIMARI AND 4 ORS.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	MR. S CHAUHAN (R-1 TO 5) MR. P MAZUMDER (R-1 TO 5) MR N ALAM (R-1 TO 5) M. BORUAH (R-1 TO 5)
44	I.A.(Civil)/2546/2023 WITH LCR in RSA/58/2022 WITH RSA/58/2022	SAMAR ALI AND 2 ORS. Versus SABED ALI @ SABEDULLA AND 8 ORS.	MR. N SARKAR S BORGOHAIN MS. B DEVI	MR. A R SHOME
		SABED ALI @ SABEDULLA AND ORS. Versus SAMAR ALI AND 3 ORS.	MR. A R SHOME MR. P MAZUMDER	MR. N SARKAR (r-4) S BORGOHAIN (R1-R3) MS. B DEVI (R1-R3) MR BAPLU CHAKMA (R1-R3)
45	RSA/60/2022	SABED ALI @ SABEDULLA AND ORS. Versus SAMAR ALI AND 3 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	MR. N SARKAR (r-4) S BORGOHAIN (R-1 TO 3) MS. B DEVI (R-1 TO 3) MR BAPLU CHAKMA (R-1 TO 3)
46	I.A.(Civil)/2568/2023 in RFA/10122/2023	KANCHAN BALA DAS AND 4 ORS. Versus BINOD GOYARI AND 2 ORS.	MR. M SARANIA MR. S SAIKIA MS. C NEWME MR R.BEZBARUAH MR A SARANIA	

	WITH RFA/10122/2023 (Filing Number)	KANCHAN BALA DAS AND 4 ORS Versus BINOD GOYARI AND 2 ORS. B	MR. M SARANIA	
	WITH I.A.(Civil)/10125/2023 (Filing Number)	KANCHAN BALA DAS AND 4 ORS Versus BINOD GOYARI AND 2 ORS. B	MR. M SARANIA	
47	I.A.(Civil)/2592/2023 in MACApp./10430/2023	NUR MOHAMMAD ALI @ NUR MAHAMMAD AND ANR. Versus THE MANAGER LEGAL, CHOLA MS GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR H DAS MR. B C DEKA D BARUAH	
	WITH MACApp./10430/2023 (Filing Number)	NUR MOHAMMAD ALI @ NUR MAHAMMAD AND ANR. Versus THE MANAGER LEGAL, CHOLA MS GENERAL INSURANCE CO. LTD. AND 2 ORS. E	MR H DAS	
48	I.A.(Civil)/2618/2023 in RSA/8653/2023	GUTTO AND COMPANY PVT. LTD. AND ANR. Versus ABDUL HOQUE AND ANR.	MR. S C BISWAS MR A IKBAL MR. R BARUAH MR. A IKBAL MR. P S BISWAS	
	WITH RSA/8653/2023 (Filing Number)	GUTTO AND COMPANY PVT AND ANR. Versus ABDUL HOQUE AND ANR. B	MR. S C BISWAS	
	WITH I.A.(Civil)/10760/2023 (Filing Number)	GUTTO AND COMPANY PVT AND ANR. Versus ABDUL HOQUE AND ANR. B	MR. S C BISWAS	
49	I.A.(Civil)/2622/2023 CAVT. NO.07592/023, in MFA/7793/2023	NATIONAL INSURANCE CO. LTD. Versus MD. ABU BAKKAR KHANDAKAR AND ANR.	MRS L SHARMA MR. K K BHATTA	MR. A R AGARWALA FOR CAVEATOR
	WITH MFA/7793/2023 (Filing Number)	NATIONAL INSURANCE CO. LTD Versus MD. ABU BAKKAR KHANDAKAR AND ANR. H	MR. K K BHATTA	
	WITH I.A.(Civil)/7794/2023 (Filing Number)	NATIONAL INSURANCE CO. LTD Versus MD. ABU BAKKAR KHANDAKAR AND ANR. H	MR. K K BHATTA	
<u>STAY MATTERS</u>				
50	Tr.P.(C)./34/2023	SMTI RENU KONWAR GOGOI Versus HEMA GOGOI	MR B SHARMA MR S SHARMA	MR. B BARUAH MRS. S D DEKA
51	CRP/105/2023 FIXED	GANESH RAHANG AND 2 ORS. Versus MEJANG PEGU	MR R SENSUA M. A. OASIS	
52	CRP(IO)/139/2023	SWAPAN KR. GHOSH Versus RASH BIHARI THAKUR	MR. B J MUKHERJEE MS R SAHA	MR U SARMA MR. M DAS
53	CRP(IO)/243/2023 FIXED	UTPAL DAS AND ANR Versus M/S DONA BUILDERS PRIVATE LIMITED AND 2 ORS	MR G RAHUL	MR. R ALI (r-1 TO 3) MR M KALITA (r-1 TO 3) MR M BORO (r-1 TO 3)

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LEAVE NOTE OF ADVOCATES FOR 08/09/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
4)	MR. B K DAS	01-09-2023	To	17-09-2023
5)	MS. P DAS	01-09-2023	To	17-09-2023
6)	MR. S B PRASAD	28-08-2023	To	10-09-2023
7)	MS.SHOMA DASGUPTA	30-08-2023	To	10-09-2023
8)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023
9)	MRS. V L SINGH	07-09-2023	To	10-11-2023
10)	MR. Y S MANNAN	07-09-2023	To	08-09-2023
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12)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
13)	MR. S CHETIA	07-09-2023	To	08-09-2023
14)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
15)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
16)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday, 8th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4612/2023 B/O	DALILUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, REVENUE
2	WP(C)/5014/2023 FIXED	MOHAMMAD ROFIQUL ISLAM Versus UNION OF INDIA AND 3 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA MS B SARMA	SC, GST DY.S.G.I.
3	WP(C)/5075/2023	THUNO BIBI Versus THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, REVENUE SC, FINANCE
4	WP(C)/5082/2023	MONOWARA KHATUN AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, REVENUE
5	WP(C)/5116/2023	SMTI. (DR) JUTITARA DAS Versus THE PRINCIPAL JUDGE AND ANR	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR J SINGH MR P DOLEY MS S JAIN	
6	WP(C)/5118/2023	KRISHNA KUMARI KHANAL Versus THE UNION OF INDIA AND 7 ORS	MR. N K MURRY OTOLI KITS MS. A Y SUMI MS P TOKBIPI MS V.SHOHE	GA, ASSAM DY.S.G.I.
7	WP(C)/5121/2023	SHEHABUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MR N RAHMAN	GA, ASSAM SC, PWD
8	WP(C)/5129/2023	HARIS ALI AND 9 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE
9	WP(C)/5139/2023	LIBIN BARA Versus THE STATE OF ASSAM AND 7 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, BTC SC, FINANCE
10	WP(C)/5153/2023	UCO BANK Versus THE STATE OF ASSAM AND 7 ORS	MR. M SHARMA MR P AGARWAL MS. S YASMIN	GA, ASSAM SC, REVENUE
11	WP(C)/5156/2023	NOOR AHMED LASKAR AND 2 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. R A CHOUDHURY MR. R A MAZUMDER	GA, ASSAM DY.S.G.I. SC, REVENUE

12	WP(C)/5164/2023	DIGANTA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM
13	WP(C)/5169/2023	BILAL AHMED MAZARBHUIYA Versus THE STATE OF ASSAM AND 7 ORS	MR. H R KHAN MR. N ISLAM MR. T K DEY	GA, ASSAM SC, REVENUE
14	WP(C)/5171/2023	VICTIM X Versus THE STATE OF ASSAM AND 4 ORS	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM SC, FINANCE
15	WP(C)/5176/2023	SIRAJUL HOQUE MANDAL AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. R ALI MR H A AHMED MR A S SK	GA, ASSAM SC, REVENUE
16	WP(C)/5179/2023	TANURAM KONWAR AND 10 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. M KHAN MR. A BURAGOHAIN	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC SC, REVENUE
17	WP(C)/5180/2023	MD MUKIMUDDIN Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
18	WP(C)/5181/2023	DHRUBA JYOTI SAIKIA Versus UNION OF INDIA AND 3 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
19	WP(C)/5184/2023	DILIP DAS AND 15 ORS. Versus THE STATE OF ASSAM AND 5 ORS. B	MR. M K CHOUDHURY MR. T ISLAM MS K DAS	GA, ASSAM
<u>ORDER (STAY VACATING)</u>				
20	I.A.(Civil)/1714/2023 in WP(C)/5655/2022	THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. N BARUAH N GAUTAM	MR. I CHOUDHURY
	WITH WP(C)/5655/2022	GAMES VILLAGE RESIDENTS WELFARE SOCIETY AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. I CHOWDHURY SR ADV MR A CHOWDHURY MR. N J KHATANIAR MR T DAS	SC, G M D A
	WITH I.A.(Civil)/1779/2023 in WP(C)/5655/2022	SIMPLEX INFRASTRUCTURE LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR. R J DAS MR. D J DAS MS N MAHANTA	MR. I CHOUDHURY SC, G M D A
<u>ORDER NO STEPS</u>				
21	WP(C)/128/2023	MARPAK DAS Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN	GA, AP MR. D KAMDUK
22	WP(C)/3110/2023	TADAK @ JUMDAK HALE Versus THE NATIONAL HYDRO POWER CORPORATION (NHPC) AND 3 ORS.		GA, AP
<u>ADMISSION</u>				
23	WP(C)/7436/2016 FIXED	SAHABUDDIN AHMED and 26 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MR.J I BORBHUIYA MR.L MOHAN MR.R ALI MS.F BEGUM MR.K H CHOUDHURY	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.) SC, FINANCE
24	WP(C)/1130/2018 FIXED	TAHMINA BEGUM Versus THE UNION OF INDIA AND 4 ORS.	MR. U C RABHA MR. S M SARMA MR. M M DEKA MD. M U AHMED	MR C BARUAH (SC, NHAI) MRS. A GAYAN (SC, CENTRAL GOVT.) MRS. A GAYAN (SC, CENTRAL GOVT.) MS. M BHATTACHARJEE (ADDL. SR. GA, ASSAM) ASSTT.S.G.I.

25	WP(C)/3167/2018 FIXED	PROMATHESH CHANDRA ROY AND 23 ORS. Versus UNION OF INDIA AND 5 ORS.	MRS. U BARUAH MR. T U LASKAR MR. N DHAR MR. B K SEN (P2, P3, P21, P22) MS. S DASGUPTA MR A HUSSAIN (P2, P3, P21, P22) MR. F HAQUE (P2, P3, P21, P22)	GA, ASSAM, SC, NF RLY MS S HAZARIKA (R2) MR. R BORPUJARI (SC, REVENUE)
26	WP(C)/3435/2018 FIXED	GIRISH KALITA Versus THE UNION OF INDIA AND 4 ORS.	MR. U C RABHA MR. S M SARMA MR. M M DEKA	SC, NHAI MR. D C BORAH (R 1) MR. R BORPUJARI ASSTT.S.G.I. SC, REVENUE
27	WP(C)/7457/2018 B/O	PURBANCHAL GRIHA NIRMAN UNNAYAN SAMITY Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R DUBEY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM SC, GDD SC, G M D A SC, REVENUE
	WITH I.A.(Civil)/1861/2023 in WP(C)/7457/2018	PURBANCHAL GRIHA NIRMAN UNNAYAN SAMITY Versus THE STATE OF ASSAM AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA	GA, ASSAM SC, G M D A
28	WP(C)/4395/2022	M/S VERSHA TECHNOTRADE PVT LTD AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. R MAZUMDAR MRS P RAI MS. S. SAIKIA B SARMA	GA, ASSAM SC, G M D A
	WITH I.A.(Civil)/1387/2023 in WP(C)/4395/2022	M/S VERSHA TECHNOTRADE PVT LTD AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, G M D A
29	WP(C)/7545/2018	BIMAN ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K KOTHARI MR. D K KOTHARI MR A D CHOUDHURY MR. B DEKA MR P DAS MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA MR P PRAWAR MR Y KOTHARI	GA, ASSAM
30	WP(C)/1393/2019	SULEKA KHATUN AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M AHMED MR. M HASHAN	GA, ASSAM SC, A S T C
31	WP(C)/3284/2020	AFTABUDDIN AHMED AND ANR. Versus ENFORCEMENT DIRECTORATE AND 2 ORS.	MR. A M BORA MR M J QUADIR MR. V A CHOWDHURY MS P DASGUPTA MRS. S HASNAIN	GA, ASSAM MRS. A GAYAN(SC, E/D)
32	WP(C)/5094/2020	M/S BHAURAM JODHRAJ Versus THE UNION OF INDIA AND 3 ORS	MR. S DEKA MS. J BORO	GA, ASSAM MS. K PHUKAN, GA, ASSAM (R-3,4) MR. S K MEDHI MR. A K DUTTA (R-1,2) ASSTT.S.G.I.
33	WP(C)/1590/2021	JYOTI SUBBA Versus THE STATE OF ASSAM AND 10 ORS	MR. A K BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR J DAS	GA, ASSAM MR. B GOGOI MR. M K DAS (R-10,11) MR A CHALIHA MR H K SARMA (R-6,7,8) SC. REVENUE

34	WP(C)/3671/2021 FIXED	MOCHMON UDDIN AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MR. N H LASKAR MS. A GOGOI	MR. T U LASKAR (R-4 TO 7) GA, ASSAM MR. A B T HAQUE (R-4 TO 7) SC, REVENUE SC, IRRIGATION
35	WP(C)/4607/2021 FIXED	RIBUL KR CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MS H AHMED	
36	WP(C)/5602/2021 FIXED	M/S AXIS CLOUD Versus THE STATE OF ASSAM AND ANR	MR. A SARMA MR. K KALITA MR H KALITA	SC, AGRI. DEPARTMENT
37	WP(C)/684/2023	NURJAHAN KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR A S SK MR. H A AHMED	GA, ASSAM
	WITH I.A.(Civil)/768/2023 in WP(C)/684/2023	SAMIR UDDIN, Versus NURJAHAN KHATUN AND 4 ORS.	MR. A T SARKAR	GA, ASSAM MD. R ALI
38	WP(C)/2917/2023	GURDEEP SINGH Versus THE STATE OF ASSAM AND 3 ORS	MS M KASHYAP L K BORAH	GA, ASSAM SC, REVENUE
39	WP(C)/3615/2023	RAJESH KUMAR AGARWAL AND ANR Versus THE STATE OF ASSAM AND 4 ORS		GA, ASSAM SC, REVENUE
40	WP(C)/3697/2023 B/O	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD., Versus OIL INDIA LIMITED (OIL) AND ANR	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	SC, OIL
41	WP(C)/3932/2023 FIXED	ASSAM STATE TARANI SANGHA @ ASSAM STATE TARANI SANGHA AND COUNCIL Versus THE STATE OF ASSAM AND 3 ORS	MR. S RAHMAN MRS S GOSWAMI	GA, ASSAM
42	WP(C)/4034/2023 FIXED	RINKU DAS Versus UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
43	WP(C)/4476/2023 FIXED	NGO PARADISE Versus THE STATE OF ASSAM AND 3 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM
44	WP(C)/4598/2023 FIXED	MINA SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR G N SAHEWALLA MR. A K SAHEWALLA MR. W SHARMA MS Z DOLEY MS T J SAHEWALLA	GA, ASSAM MR. J K GOSWAMI MR D J BORO
45	WP(C)/4714/2023 FIXED	GOBINDA KARMAKAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM
<u>ORDERS</u>				
46	WP(C)/4187/2021	ARUN CHANDRA KALITA Versus THE RESERVE BANK OF INDIA AND 3 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR. P NEOG (r-3,4)
47	Cont.Cas(C)/541/2023	SULEKA AHMED Versus AAYUSH GARG, IAS	MR. W RAHMAN MR M RAHMAN	
48	WP(C)/1499/2023	KAMAL KUMAR HARLALKA AND 10 ORS Versus PUNJAB NATIONAL BANK AND 3 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR. G. DUTTATRAY	MR SISHIR DUTTA (FOR PNB) MS S MOCHAHARI (FOR PNB) MR. S DUTTA (FOR PNB) SC, PNB
49	WP(C)/4788/2023	MANOJ PRASAD Versus THE UNION OF INDIA AND 3 ORS.	MR A CHAKRABORTY	MS. B SARMA DY.S.G.I.

50	WITH WP(C)/4790/2023	DEO NATH MISHRA Versus THE UNION OF INDIA AND 3 ORS.	MR A CHAKRABORTY	MS. B SARMA DY.S.G.I.
51	WITH WP(C)/4793/2023	RAM NIWAS MISHRA Versus THE UNION OF INDIA AND 3 ORS.	MR A CHAKRABORTY	MS. B SARMA DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 08/09/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
4)	MR. B K DAS	01-09-2023	To	17-09-2023
5)	MS. P DAS	01-09-2023	To	17-09-2023
6)	MR. S B PRASAD	28-08-2023	To	10-09-2023
7)	MS.SHOMA DASGUPTA	30-08-2023	To	10-09-2023
8)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023
9)	MRS. V L SINGH	07-09-2023	To	10-11-2023
10)	MR. Y S MANNAN	07-09-2023	To	08-09-2023
11)	MR P K KALITA	01-09-2023	To	20-09-2023
12)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
13)	MR. S CHETIA	07-09-2023	To	08-09-2023
14)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
15)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
16)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
17)	MR. I HUSSAIN	07-09-2023	To	08-09-2023
18)	MR. M DUTTA	07-09-2023	To	08-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 8th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI
HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 18

[SPECIAL DIVISION BENCH

RESPECTIVE SINGLE BENCHES OF THEIR
LADYSHIPS WILL SIT AFTER RISING OF
THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/96/2023	LAKHINDAR URANG AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. R S MISHRA	PP, ASSAM
2	Crl.A./329/2023	RATUL BHARALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MS. T SOM MR. P TELI	PP, ASSAM
	WITH I.A.(Crl.)/816/2023 in Crl.A./329/2023	RATUL BHARALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MS. T SOM MR. P TELI	PP, ASSAM
ORDERS				
3	Mat.App./3/2023 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR G DAS MR. S SHARMA MS. P TALUKDAR	MR B K JAIN
	WITH I.A.(Civil)/2103/2023 in Mat.App./3/2023	XXXXXXXXX Versus XXXXXXXXX	MR B K JAIN	MR G DAS
4	Crl.A./92/2023 <u>0 Y 6 M 10 D</u> :WITH OFFICE NOTE LCR 5 FILES, P.B.-2, FIXED	UMAKANTA SINGH Versus THE STATE OF ASSAM AND ANR.	MR. R P SARMAH MR. A U CHOUDHURY MR S ISLAM MS A DEKA MS. D R CHOUDHURY	PP, ASSAM
5	Crl.A./300/2023 <u>0 Y 4 M 23 D</u> :WITH OFFICE NOTE, B/O	GOBIND SINGHAL Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN MR A HOSSAIN	PP, ASSAM
	WITH I.A.(Crl.)/709/2023 in Crl.A./300/2023	GOBIND SINGHAL Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	PP, ASSAM

6	I.A.(CrI.)/781/2023 WITH OFFICE NOTE, B/O in CrI.A./268/2023 WITH CrI.A./268/2023	KURAN ALI AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED P. GHOSH	PP, ASSAM
7	I.A.(CrI.)/792/2023 in CRL.A(J)/7923/2023 WITH CRL.A(J)/7923/2023 (Filing Number) WITH I.A.(CrI.)/7926/2023 (Filing Number)	KURAN ALI AND 3 ORS. Versus THE STATE OF ASSAM AND ANR MONSHA GOWALA Versus THE STATE OF ASSAM AND ANR E MONSHA GOWALA Versus THE STATE OF ASSAM AND ANR E	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY P. GHOSH MR. B HALDAR MR. B HALDAR	PP, ASSAM PP, ASSAM
8	I.A.(CrI.)/801/2023 in CRL.A(J)/8607/2023 WITH CRL.A(J)/8607/2023 (Filing Number)	SANJAY MURA Versus THE STATE OF ASSAM AND ANR.	MS B R A SULTANA	PP, ASSAM
9	I.A.(CrI.)/814/2023 in CrI.A./9030/2023 WITH CrI.A./9030/2023 (Filing Number)	SANJAY MURA Versus THE STATE OF ASSAM AND ANR. H KISHAN LAL TOSHNIWAL Versus DEEPMONI SAIKIA AND ANR. KISHAN LAL TOSHNIWAL Versus DEEPMONI SAIKIA AND ANR. B	MR. D K KOTHARI MR P PRAWAR MR Y KOTHARI MR. D K KOTHARI	PP, ASSAM
HEARING				
10	CrI.A./18/2022 WITH LCR 5 FILES, P.B.-2, B/O	SOBAHAN ALI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR A N IQBAL	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/09/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
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6)	MR. S B PRASAD	28-08-2023	To	10-09-2023
7)	MS.SHOMA DASGUPTA	30-08-2023	To	10-09-2023
8)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023
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10)	MR. Y S MANNAN	07-09-2023	To	08-09-2023
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16)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
17)	MR. I HUSSAIN	07-09-2023	To	08-09-2023
18)	MR. M DUTTA	07-09-2023	To	08-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,8th September 2023]

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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF
THE SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3088/2023 FIXED	BABAN PATHAK AND ANR. Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
2	Bail Appln./3133/2023	SUBHASH CHANDRA PAREEK Versus THE STATE OF ASSAM	MS. R S SADIAL MR. M L PANDIA MR. M R SODIAL	PP, ASSAM
MOTION				
3	Crl.Rev.P./225/2023 FIXED	ABDUL MANNAF Versus THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
4	Crl.Rev.P./303/2023	SHANKAR BARUA Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR M Z SHAH MR H A AHMED	PP, ASSAM
5	Crl.Rev.P./372/2023	SAHIDUL DEWAN Versus SANIARA KHATUN AND ANR	MD A HUSSAIN MR. M HOQUE	PP, ASSAM
6	Crl.Rev.P./374/2023	RAVINDER GUPTA AND 4 ORS Versus ARPNA GUPTA	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MS M NIROLA	
7	Crl.Pet./588/2023 FIXED	JAHDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	PP, ASSAM
8	Crl.Pet./738/2023 FIXED	RAJIBUL HAQUE Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
9	Crl.Pet./843/2023	LAKHI DEORI Versus THE STATE OF ASSAM AND 2 ORS.	MR. R P HAZARIKA MR M J DEURI MR. T DEORI	PP, ASSAM
10	Crl.Pet./854/2023	ABDUL AZIZ SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR A ALIM SK A A AHMED MR. A W MONDAL	PP, ASSAM
11	Crl.Pet./940/2023	RAJA PRASAD RAY @ RAJA KUMAR PRASAD Versus THE STATE OF ASSAM AND ANR	MR. S SAHU MS. S DEV MS G KALITA MS A ROY	PP, ASSAM

12	Crl.Pet./942/2023	NAJMUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. S RANA	PP, ASSAM
13	AB/3063/2023	PINTU CHANDRA GHOSH @ PINTU GHOSH Versus THE STATE OF ASSAM	MR. S C BISWAS MS. U NANDA MR. P S BISWAS MR RITURAJ TIWARI	PP, ASSAM
<u>ADMISSION</u>				
14	Crl.Pet./1185/2022 WITH LCR 1 FILE, B/O	MD. SUWEJ FARHAT @ SUWEZ @ RONI AND ANR Versus THE STATE OF ASSAM	MR. S K JAIN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
15	Bail Appln./2861/2023 FIXED	SHEKABUDDIN AND 2 ORS Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
16	Bail Appln./2930/2023 FIXED	SANJOY DAS Versus THE STATE OF ASSAM	MR. R Deka S I AKAND	PP, ASSAM
17	Bail Appln./2995/2023 FIXED	ILSHAD HUSSAIN @ ILSHAD HUSSAIN Versus THE STATE OF ASSAM	MS F RAHMAN	PP, ASSAM
18	Bail Appln./3051/2023 FIXED	SALMAN HUSSAIN Versus THE STATE OF ASSAM	MR. P A AHMED MRS. R BARKATAKY	PP, ASSAM
19	Bail Appln./3063/2023 FIXED	REKIBUDDIN AHMED AND ANR Versus THE STATE OF ASSAM	MR. A M KHAN MR. A HUSSAIN	PP, ASSAM
<u>BAIL HEARING</u>				
20	AB/509/2023 FIXED	MD. ASIK AHMED Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS MR. J BARMAN	PP, ASSAM
21	AB/1983/2023 FIXED	NAZMUL ISLAM Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. B RAHMAN	PP, ASSAM
22	AB/2140/2023 FIXED	L. KALACHAND @ KALACHAN SINGHA Versus THE STATE OF ASSAM	MS. R KALITA	PP, ASSAM
23	AB/2796/2023 FIXED	MD. RUBUL AHMED Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
24	AB/2881/2023 FIXED	ANOWARA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. A A AHMED	PP, ASSAM
25	AB/2912/2023 FIXED	MIJANUR ALI SK AND ANR Versus THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA MS. M. KHATUN MS N AKTAR	PP, ASSAM
26	AB/3020/2023 FIXED	PRANJAL DAS Versus THE STATE OF ASSAM	MR. DITUL DAS	PP, ASSAM
27	AB/3022/2023 FIXED	MUKLU @ MUKESH GOWALA Versus THE STATE OF ASSAM	MR. D BORAH MR. M ALI K BARMAN	PP, ASSAM
<u>ORDERS</u>				
28	Crl.A./98/2021 WITH LCR 5 FILES, B/O	AJIJUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER M J ABEDIN	PP, ASSAM
	WITH I.A.(Crl.)/215/2021 WITH OFFICE NOTE in Crl.A./98/2021	AJIJUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER M J ABEDIN	PP, ASSAM

29	Crl.Pet./28/2023 B/O	NURUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM
30	I.A.(Crl.)/817/2023 in Crl.Rev.P./9104/2023	BITUL DAS Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
	WITH Crl.Rev.P./9104/2023 (Filing Number)	BITUL DAS Versus THE STATE OF ASSAM AND ANR (B)	MR. P J SAIKIA	

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LEAVE NOTE OF ADVOCATES FOR 08/09/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
4)	MR. B K DAS	01-09-2023	To	17-09-2023
5)	MS. P DAS	01-09-2023	To	17-09-2023
6)	MR. S B PRASAD	28-08-2023	To	10-09-2023
7)	MS.SHOMA DASGUPTA	30-08-2023	To	10-09-2023
8)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023
9)	MRS. V L SINGH	07-09-2023	To	10-11-2023
10)	MR. Y S MANNAN	07-09-2023	To	08-09-2023
11)	MR P K KALITA	01-09-2023	To	20-09-2023
12)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
13)	MR. S CHETIA	07-09-2023	To	08-09-2023
14)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
15)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
16)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
17)	MR. I HUSSAIN	07-09-2023	To	08-09-2023
18)	MR. M DUTTA	07-09-2023	To	08-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 8th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

OLD PENDING HEARING MATTERS WILL NOT BE ALLOWED TO BE ADJOURNED, LEARNED ADVOCATES ARE HEREBY REQUESTED TO BE PRESENT. IN ABSENCE OF LEARNED COUNSELS, MATTER WILL BE TAKEN UP BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3132/2023	NAVAKANTA DOLEY Versus THE STATE OF ASSAM	MR. N D BHUYAN MR P D BHUYAN MR. A. M. SIDDIQUE	PP, ASSAM
2	Bail Appln./3134/2023	SURAJ ALI Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
3	Bail Appln./3135/2023	MANOJ BORDOLOI Versus THE STATE OF ASSAM	MR J ISLAM MR M R ISLAM	PP, ASSAM
<u>MOTION (AB)</u>				
4	AB/3031/2023	MD. MIJANUR RAHMAN Versus THE STATE OF ASSAM	MR DEBA SARMAH MS N SHYAM	PP, ASSAM
5	AB/3034/2023	ANOWAR HUSSAIN @ ANAR HUSSAIN Versus THE STATE OF ASSAM	J U AHMED MR. R K MUSHAHARY MR S A REEYAZ	PP, ASSAM
6	AB/3040/2023	RAFIZUL ALI Versus THE STATE OF ASSAM	MR. A R TALUKDAR	PP, ASSAM
7	AB/3051/2023	NAGESWAR MAZUMDAR AND ANR Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH	PP, ASSAM
8	AB/3054/2023	AFSER ALI AND ANR Versus THE STATE OF ASSAM	MR. S B LASKAR MR. H A LASKAR MR A CHAKRABARTY A. H. AHMED MD. S ALI	PP, ASSAM
9	AB/3056/2023	AMIR HAMZA AND ANR Versus THE STATE OF ASSAM	MR. D GAGAI MR. D K BAIDYA FARIDUL AMIN	PP, ASSAM

10	AB/3062/2023	MUNENDRA KUMAR Versus THE STATE OF ASSAM	MR. A R MEDHI MS. K MEDHI	PP, ASSAM
11	AB/3064/2023	LUTFUR SAMAD @ LUTUR SAMAD AND 3 ORS Versus THE STATE OF ASSAM	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	PP, ASSAM
12	AB/3065/2023	BUDHI RAM DAS Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI D J BARMAN	PP, ASSAM

ADMISSION

13	Crl.Rev.P./511/2022 FIXED	INDRAJIT MAZUMDAR Versus SATABDI GHOSH MAZUMDAR	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE	
14	Crl.Rev.P./206/2023 WITH LCR 2 FILES, FIXED	DHAN SINGH Versus THE STATE OF ASSAM AND 2 ORS	MR A H SARKAR	PP, ASSAM
15	Crl.Rev.P./277/2023 FIXED	KAUSTUV KRISHNA BHUYAN Versus BARNALI PATHAK	MS S BHOWMICK	MR M HASSAN MR M BARMAN

BAIL HEARING (BA)

16	Bail Appln./2765/2023 WITH OFFICE NOTE, FIXED	MD ASADUL ALI @ HUSSAIN Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
17	Bail Appln./2813/2023 FIXED	MONIRUL ISLAM @ MONU SK Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
18	Bail Appln./2915/2023 FIXED	SUBHAHAN ALI @ SUBHAHSAN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
19	Bail Appln./2981/2023 FIXED	RIZARUL ISLAM Versus THE STATE OF ASSAM	MR M Z SHAH MD P RAHMAN	PP, ASSAM
20	Bail Appln./2986/2023 FIXED	MAHIBUL HOQUE Versus THE STATE OF ASSAM	MR. S RANA MR A RAHMAN	PP, ASSAM
21	Bail Appln./2987/2023 FIXED	BISWAJIT SARKAR Versus THE STATE OF ASSAM	MR. N N JHA MS M SAHOO	PP, ASSAM
22	Bail Appln./3026/2023 FIXED	AMAL DAS AND ANR Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MR U PANDEY	PP, ASSAM
23	Bail Appln./3043/2023 FIXED	DILBAR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
24	Bail Appln./3061/2023 FIXED	V MUTHUKRISHNAN Versus THE STATE OF ASSAM AND ANR.	MR. R BARUAH	PP, ASSAM

BAIL HEARING

25	AB/3608/2022 FIXED	YAKUB KHAN Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ	PP, ASSAM
26	AB/162/2023 FIXED	KAMRAN AHMED Versus THE STATE OF ASSAM	MR. A M S MAZUMDER	PP, ASSAM
27	AB/626/2023 FIXED	ABDUL LATIF @ ABDUL LATIF ALI Versus THE STATE OF ASSAM	MR. R GOSWAMI MS N DEVI MS S DAS MS. U BHATTACHARYYA	PP, ASSAM
28	AB/715/2023 FIXED	NUR ISLAM @ NURUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. A K DUTTA MR. S SUTRADHAR	PP, ASSAM

29	AB/1016/2023 FIXED	PUSPA CHUTIA Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
30	AB/1081/2023 FIXED	KAMRUL ISLAM MAZUMDER Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
31	AB/1216/2023 FIXED	SALAM ALI @ ABDUL SALAM AND 2 ORS Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
32	AB/1876/2023 FIXED	NABAJYOTI KALITA Versus THE STATE OF ASSAM	MR. P P DUTTA MR. A A R KARIM MR. P DUTTA MR. A DEB	Mukesh Sharma (informant) PP, ASSAM
33	AB/1879/2023 FIXED	AJINUR RAHMAN @ AJINUR SK Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN SAMIM RAHMAN	PP, ASSAM
34	AB/2156/2023 FIXED	ABU BAKKAR SK @ BAKKAR ALI Versus THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
35	AB/2258/2023 FIXED	MD. ABDUL FARUK Versus THE STATE OF ASSAM	MR M CHOUDHURY MR. S ISLAM MR A HAWARI	PP, ASSAM
36	AB/2436/2023 WITH LCR, FIXED	KHANDAKAR AHADUL ISLAM @ AHADULLA KHANDAKAR@ AHADUL ISLAM Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
37	AB/2459/2023 FIXED	AJIDA BEGUM AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
38	AB/2505/2023 FIXED	TAPAN KR BHOWMICK AND 2 ORS Versus THE STATE OF ASSAM	MR. T J MAHANTA MR D KALITA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
39	AB/2574/2023 FIXED	JAGAT JIBAN DEKA Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR SHREYAS DAS MS. K DEY	PP, ASSAM
40	AB/2653/2023 FIXED	ANAM KHAN Versus THE STATE OF ASSAM	MR. H ALI MS S. BEGUM	PP, ASSAM
41	AB/2722/2023 FIXED	HUSSAIN ALI Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
42	AB/2755/2023 FIXED	MD. HASEN ALI Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
43	AB/2780/2023 FIXED	PANKAJ KALITA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR E AHMED	PP, ASSAM
44	AB/2786/2023 FIXED	BISHOJIT DUTTA Versus THE STATE OF ASSAM	MR. S K GHOSH N CHAUDHURY	PP, ASSAM
45	AB/2793/2023 FIXED	MANOMOHAN SARMA Versus THE STATE OF ASSAM	MR. D K BAIDYA MR. M SARMA	PP, ASSAM
46	AB/2794/2023 FIXED	ROMJAN ALI Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
47	AB/2857/2023 FIXED	JOYDEEP DUTTA Versus THE STATE OF ASSAM	MR. S Ali MR K DAS	PP, ASSAM

48	AB/2885/2023 FIXED	SAHANUR ALAM LASKAR Versus THE STATE OF ASSAM	MR MONZUR K CHOUDHURY MR. P CHAKRABORTY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	PP, ASSAM
49	AB/2888/2023 FIXED	MAHABIR URAO Versus THE STATE OF ASSAM	MR. R GOSWAMI MS S DAS MS. N DEVI MS. U BHATTACHARYYA	PP, ASSAM
50	AB/2915/2023 FIXED	DILDAR HUSSAIN @ GHATA Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
51	AB/2932/2023 FIXED	MINHAJUL ISLAM Versus THE STATE OF ASSAM	MR K THAKUR MR. A HOQUE	PP, ASSAM
52	AB/2933/2023 FIXED	TAFAJUL HOQUE @ HUSSAIN AND 6 ORS. Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM	PP, ASSAM
53	AB/2934/2023 WITH OFFICE NOTE, FIXED	SARIFUL ISLAM Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
54	AB/3047/2023 FIXED	ABHISHEK SAHA Versus THE STATE OF ASSAM	MR. B HALDAR MR. S SUTRADHAR MR B KARDONG MR H J MEDHI	PP, ASSAM
ORDERS				
55	I.A.(CrI.)/513/2023 AB 3705/2022(D/O), WITH LCR, FIXED in AB/3705/2022	ZAKIR HUSSAIN AHMED Versus THE STATE OF ASSAM AND 7 ORS.	MR. M U MONDAL MR A T M HUSSAIN MRS M ALOM	MR. R GOSWAMI (r-2 to 8) MS S DAS (r-2 to 8) PP, ASSAM
QUASHMENT				
56	CrI.Pet./448/2021 WITH LCR 1 FILE, FIXED	JAMBEY TSERING Versus THE STATE OF ARUNACHAL PRADESH AND 3 ORS.	MR. D MOZUMDER MR. P BORAH MR. T T TARA	GA, AP MR A CHOWDHURY (R-2) MS. B CHOWDHURY (R-2) MR. S DUTTA (R-2) PP, A P
57	CrI.Pet./120/2022 WITH LCR 4 FILES, FIXED	NIRMALI SAIKIA AND 7 ORS. Versus AJIT BARUAH	MR. P J SAIKIA MR. A K GUPTA MR K J SAIKIA	MR. D DAS SR. ADV MR S KHOUND MR H K NATH
58	CrI.Pet./672/2022 WITH LCR 1 FILE, FIXED	SAILEN BARUAH AND 2 ORS Versus UPASANA BORAH	MR P KATAKI MRS R BEGUM	MR. S SHARMA MS G M THAKUR
59	CrI.Pet./159/2023 WITH LCR 2 FILES, FIXED	KHAIRUL HOQUE TALUKDAR AND 4 ORS Versus ABDUL HANNAN AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. R A CHOUDHURY	MR. A M S MAZUMDER (r-1) PP, ASSAM
HEARING				
60	Mat.App./11/2023 PART-HEARD, FIXED WITH I.A.(Civil)/422/2023 in Mat.App./11/2023	XXXXXXX Versus XXXXXXX XXXXXXX Versus XXXXXXX	MR B N SARMA MS. N BARUAH MR B N SARMA	MR. B BARUAH MRS. S D DEKA MR. B BARUAH
61	CrI.Rev.P./452/2019 WITH LCR 4 FILES, FIXED	UJJAL BARUAH @ MON Versus SMTI SUREKHA MAZID	MS M HAZARIKA MR. G BORDOLOI	MR Z ALAM MS. S NAZNEEN

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LEAVE NOTE OF ADVOCATES FOR 08/09/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
4)	MR. B K DAS	01-09-2023	To	17-09-2023
5)	MS. P DAS	01-09-2023	To	17-09-2023
6)	MR. S B PRASAD	28-08-2023	To	10-09-2023
7)	MS.SHOMA DASGUPTA	30-08-2023	To	10-09-2023
8)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023
9)	MRS. V L SINGH	07-09-2023	To	10-11-2023
10)	MR. Y S MANNAN	07-09-2023	To	08-09-2023
11)	MR P K KALITA	01-09-2023	To	20-09-2023
12)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
13)	MR. S CHETIA	07-09-2023	To	08-09-2023
14)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
15)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
16)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
17)	MR. I HUSSAIN	07-09-2023	To	08-09-2023
18)	MR. M DUTTA	07-09-2023	To	08-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,8th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
MR. JUSTICE K.R. SURANA AND HER LADYSHIP]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/3044/2023	MAROFAT ALI AND ANR Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
2	AB/3060/2023	MILAN BURAGOHAIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR. J LASKAR MR SOHAING	PP, ASSAM
BAIL HEARING				
3	AB/2440/2023 FIXED	NUR ZAMAL MUSOLLI Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
4	AB/2689/2023 FIXED	HAZRAT ALI Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/09/2023

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2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
4)	MR. B K DAS	01-09-2023	To	17-09-2023
5)	MS. P DAS	01-09-2023	To	17-09-2023
6)	MR. S B PRASAD	28-08-2023	To	10-09-2023
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8)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023
9)	MRS. V L SINGH	07-09-2023	To	10-11-2023
10)	MR. Y S MANNAN	07-09-2023	To	08-09-2023
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13)	MR. S CHETIA	07-09-2023	To	08-09-2023
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18)	MR. M DUTTA	07-09-2023	To	08-09-2023



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BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Crl.Rev.P./340/2023	DILDAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. D BORAH K BARMAN	PP, ASSAM
2	Crl.Rev.P./369/2023	SURAJIT KALITA @ SUROJIT KALITA Versus THE STATE OF ASSAM AND ANR.	MR. J BARMAN	
3	Crl.Rev.P./373/2023	RAJIB ALI Versus THE STATE OF ASSAM AND ANR	MS. J PAUL MRS. B BORO	PP, ASSAM
4	Crl.Pet./829/2023	SWAPAN PODDAR Versus THE STATE OF ASSAM	MR. R P HAZARIKA MR M J DEURI MR. T DEORI	PP, ASSAM
5	Crl.Pet./832/2023	JITUMONI BORA Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
6	Crl.Pet./879/2023	GOPAL BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR T CHHETRI	PP, ASSAM
7	Crl.Pet./882/2023	ABBAS ALI Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM
8	Crl.Pet./892/2023 FIXED	JAGMOHAN ARORA AND ANR Versus UNION OF INDIA AND ANR	MR. SHANTANU SARMA MR. A LAL MR A BRAHMA	DY.S.G.I.
9	Crl.Pet./941/2023	THE STATE OF ASSAM AND ANR Versus RAJIBUL HOQUE	MR. R R KAUSHIK	
10	Crl.Pet./943/2023	ARUP KUMAR ALLAMMAN AND ANR Versus MITALI PATGIRI DAS	MR. N K HALOI MR. K M HASSAN	
11	AB/3059/2023	SUJAL HOQUE AND 2 ORS. Versus THE STATE OF ASSAM B	MR. T CHUTIA MR. R ALI	PP, ASSAM

ADMISSION

12	Crl.Rev.P./304/2023 FIXED	UTPAL KUMAR SARMA Versus SABITA DEKA	MS. M DEV	MR. N K NEOG MR. S BHARALI MR. M DAS
<u>BAIL HEARING (BA)</u>				
13	Bail Appln./2479/2023 WITH OFFICE NOTE, LCR FILE	MD. MAJIBUR RAHMAN @ MUJIBUR RAHMAN Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
14	Bail Appln./2980/2023 FIXED	HASIM ALI @ HASHEM ALI Versus THE STATE OF ASSAM	MR. S U AHMED MD. ANARUL ISLAM	PP, ASSAM
<u>BAIL HEARING</u>				
15	AB/380/2023 FIXED	BITUPAN DAS AND 2 ORS. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. A GANGULY MR G RENGMA MR T CHHETRI PP, ASSAM
WITH				
16	AB/436/2023	UTPAL DAS AND ANR. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
17	AB/599/2023 FIXED	BIJAN DHAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
18	AB/2224/2023 FIXED	SALAM KHAN Versus THE STATE OF ASSAM	MR N BARMAN MR B DEORI	PP, ASSAM
19	AB/2381/2023 FIXED	DAODUT HUSSAIN Versus THE STATE OF ASSAM	J A SIKDAR	PP, ASSAM
20	AB/2557/2023 FIXED	MD. FARIDUL ISLAM Versus THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR	PP, ASSAM
21	AB/2798/2023 FIXED	JAY CHOUHAN AND 2 ORS Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
22	AB/2833/2023 FIXED	GOBINDA DAS AND 5 ORS. Versus THE STATE OF ASSAM	MR K BHUYAN MR H A AHMED MS P BANIA	PP, ASSAM
23	AB/2964/2023 FIXED	ZIABUR RAHMAN Versus THE STATE OF ASSAM	MS SURAYA RAHMAN MR SARFRAZ NAWAZ T A LASKAR	PP, ASSAM
24	AB/2975/2023 FIXED	WASHIMUL IMRAN SHORIF Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
<u>ORDERS</u>				
25	Crl.Rev.P./86/2016 WITH LCR 2 FILES, B/O	M/S PADMAVATI AGRO FOODS Versus MILIND PARKAR and ANR.	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	MS.Z ANJUM(R- 1&2)
26	Crl.Pet./925/2022 WITH LCR 1 FILE, B/O	RAJIB SARMA Versus THE STATE OF ASSAM AND ANR.	MR S C PANDIT MD S ULLAH MR N K KAKATI	PP, ASSAM
27	Crl.A./165/2023 <u>0 Y 5 M 17 D</u> :WITH OFFICE NOTE	PABITRA HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR M CHOUDHURY MR N RAY MR P J DAS	PP, ASSAM
WITH				
I.A.(Crl.)/398/2023				
in Crl.A./165/2023				
		PABITRA HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR M CHOUDHURY MR N RAY MR P J DAS	PP, ASSAM

28	CrI.A./170/2023 Q Y 5 M 18 D :WITH OFFICE NOTE, LCR 4 FILES, FIXED	MENSING TERANG Versus THE STATE OF ASSAM AND ANR.	MR. M SARANIA MS. C NEWME MR A SARANIA MR B K BARUAH	PP, ASSAM
	WITH I.A.(CrI.)/412/2023 in CrI.A./170/2023	MENSING TERANG Versus THE STATE OF ASSAM AND ANR.	MR. M SARANIA MS. C NEWME MR A SARANIA MR B K BARUAH	PP, ASSAM
29	CrI.Pet./563/2023 WITH LCR 1 FILE, B/O	WAJED ALI AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR J I BARBHUIYA MD. S Z B AKLAS	PP, ASSAM
30	I.A.(CrI.)/763/2023 WITH LCR 6 FILES, B/O in CrI.A(j)/41/2023	DUDUL HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MS B R A SULTANA	PP, ASSAM
	WITH CrI.A(j)/41/2023	DUBUL HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MS B R A SULTANA	PP, ASSAM
31	I.A.(CrI.)/799/2023 AB 2355/2019(D/O), WITH OFFICE NOTE in AB/2355/2019	MANISH KUMAR AGARWAL Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/09/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
4)	MR. B K DAS	01-09-2023	To	17-09-2023
5)	MS. P DAS	01-09-2023	To	17-09-2023
6)	MR. S B PRASAD	28-08-2023	To	10-09-2023
7)	MS.SHOMA DASGUPTA	30-08-2023	To	10-09-2023
8)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023
9)	MRS. V L SINGH	07-09-2023	To	10-11-2023
10)	MR. Y S MANNAN	07-09-2023	To	08-09-2023
11)	MR P K KALITA	01-09-2023	To	20-09-2023
12)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
13)	MR. S CHETIA	07-09-2023	To	08-09-2023
14)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
15)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
16)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
17)	MR. I HUSSAIN	07-09-2023	To	08-09-2023
18)	MR. M DUTTA	07-09-2023	To	08-09-2023